



REGIONAL OFFICE  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**

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File No. RO KSG/Legal-94/1298

Date: 29.08.2025

The Registrar,  
Hon'ble National Green Tribunal,  
Central Zonal Bench,  
Bhopal (M.P.)

Sub:- Factual and Action Taken Report of the Joint Committee constituted by the Hon'ble NGT, Central Bench, Bhopal vide order dated 04.07.2025 in Original Application No. 86/2025 Drupad Malik Vs. State of Rajasthan & Ors.

Ref:- Hon'ble NGT order dated 04.07.2025.

Sir,

With reference to above subject matter, it is submitted that the Hon'ble Tribunal vide order dated 04.07.2025 directed the joint committee to submit factual and action report through email [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in).

In compliance of the directions passed by this Hon'ble Tribunal, the joint committee report is being submitted for kind perusal of the Hon'ble Tribunal.

Enclosures: As above

Yours sincerely

(Nidhi Khandelwal)  
SEE & Regional Officer

**JOINT COMMITTEE REPORT**  
**In compliance of the**  
**Hon'ble Nation Green Tribunal, (CZ),**  
**Bhopal Order dated 04.07.2025 in the O.A.**  
**No. 86/2025 (CZ)**  
**in the matter of**  
  
**Drupad Malik**  
  
**vs.**  
  
**State of Rajasthan & Ors.**

**Members of the Committee:**

1. Sh. Sunil Kumar Meena, Scientist 'E', CPCB, Bhopal  
(Representative of Central Pollution Control Board)
2. Ms. Nidhi Khandelwal, SEE & Regional Officer, RSPCB,  
Kishangarh (Representative of Rajasthan State Pollution  
Control Board)

**Date of visit: 22.07.2025**

**JOINT COMMITTEE REPORT IN O.A. 86 OF 2025**  
**ORDER DATED 4.7.2025**

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## **JOINT COMMITTEE REPORT**

Hon'ble National Green Tribunal, Central Zonal Bench, Bhopal, vide its order dated 04.07.2025 in Original Application No. 86/2025 in the matter of Drupad Malik Vs. State of Rajasthan & Ors. directed *under Para 6 & 7* as follows: -

*Para 6. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:*

- i. One representative from the Central Pollution Control Board*
- ii. One representative from the Rajasthan State Pollution Control Board (Rajasthan)*

*Para 7. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support."*

Copy of the order dated 4.7.2025 is enclosed as **Annexure-I**.

In compliance of the Hon'ble NGT, order dated 04.07.2025, a joint committee was constituted as per nominations received from concerning departments. The committee constituted of following officers –

1. Sh. Sunil Kumar Meena, Scientist 'E', CPCB, Bhopal.
2. Ms. Nidhi Khandelwal, SEE & Regional Officer, RSPCB, Kishangarh (Nodal Officer)

The committee members visited the Kishangarh Marble Dumping Yard, owned by Kishangarh Marble Association (KMA) on 22.07.2025 to verify the factual status on the issues raised by the applicant. Sh. Sampat Sharma, CEO and Sh. Sunil Kumar Sharma, Civil Supervisor of KMA were present with the Committee during the visit.

## **1.0 Major issues raised by the applicant in the matter:**

The applicant has raised following major issues related to marble waste management in its application:

- i. Unscientific and hazardous dumping of marble slurry waste at Kishangarh dumping site.
- ii. Severe contamination of ground water, degradation of agricultural land, high levels of fugitive dust pollution.
- iii. Exposure of civilians to toxic airborne marble dust by opening the area for public recreation and photography.

To address and account the factual status of the issues raised by the applicant, committee was in the opinion to visit both the dumping sites established in the Kishangarh area to accommodate the dumping of marble & granite slurry disposal. Secondly, to address the issue related to air quality & water quality, committee opined to take requisite no. of water & air samples to account the current status on their quality. Further, committee carried out aerial view survey using drone to cover the area through top view to understand the area in holistic manner.

## **2.0 The Kishangarh Marble/ Granite Cutting processing, cluster and slurry dumping yards – AN OVERVIEW**

- Kishangarh is home to marble & granite cutters. As such there is no mining of these minerals in the Kishangarh area. Currently in FY 2025-26, there are 238 Gangsaw units, 79 gangsaw & granite units and 604 granite cutting units, that sums up to 921 marble and granite cutting units in operation.
- The processing of marble and granite begins with the transportation of extracted blocks from the mining sites viz. Makrana, Rajsamand & other places to the processing facility established at Kishangarh, where they are unloaded using gantry cranes. The first stage involves dressing the blocks with dressing machines to remove irregular outer

surfaces and produce smooth, rectangular blocks suitable for sawing. Once dressed, the blocks are cut into slabs. For marble, gang saws equipped with 75–125 parallel blades are commonly used, while single-blade saws with a thickness of 4–5 mm slice the blocks into slabs of approximately 15–20 mm thickness. Granite, being harder than marble, is generally processed using multi-cutter machines fitted with diamond-tipped circular saws. During the cutting process, approximately 5 mm of material per 25 mm thickness of block is lost as powder due to the blade thickness. Water is continuously applied during sawing to minimize heat generation, with requirements met through tanker supply and recycled water. Processing generates about 30% waste. 20–25% marble dust powder and about 5% broken edges and defective slabs. The marble dust stored as slurry containing 35–45% water. The operation is water-intensive, with average consumption of 0.1–0.2 kilolitres per tonne of processed material. To reduce freshwater intake, processing facilities employed sedimentation tanks of either horizontal zig-zag or vertical design for settling marble and granite dust from the slurry, after which clarified water is being recycled back into the cutting process. Despite recycling, net daily water loss of about 1,000–1,500 litres (1–1.5 KL) per gangsaw occurs due to evaporation and retention in the slurry. Flocculants or coagulants addition is being practised by some units to improve settling, and in some cases filter presses are also in use for dewatering slurry. The semi-solid residue generated is transported by tankers for disposal.

- There is only one marble & granite processing cluster at Kishangarh. The slurry is being dumped via tankers in 02 designated dumping yards established in the Kishangarh area only. The land for dumping yard was provided by the local administration & Rajasthan State Industrial Development and Investment Corporation (RIICO) and these are now maintained by Kishangarh Marble Association (a division of Kishangarh Marble Udyog Vikas Samiti) to reduce nuisance generated

by slurry disposal on road side or other lands by the member units.

**About dumping yards:**

As per the information furnished by Kishangarh Marble Association (KMA), following is the status of yard establishment:

- i. Department of Industrial Policy & Promotion (DIPP), Ministry of Commerce & Industry, Government of India vide letter dated 4<sup>th</sup> November, 2004 sanctioned a sum of Rs 9.1 Cr to Kishangarh Marble Udyog Vikas Samiti for development of existing & additional dumping yards and R&D for slurry uses. Copy of the letter is enclosed at **Annexure – II**.
- ii. Dumping yard- I was inaugurated on 05.04.2005 and it is spread over an area of 322 Bigha with depth of 13 meters. Its capacity is 40 lakh cubic meter and it reached its full capacity on 16.08.2014. Currently no slurry discharge is in practice here. Drawing of dumping yard -I is enclosed at **Annexure – III**.
- iii. Further, dumping yard-II was constructed in 2009 in an area ad-measuring 532 Bigha with depth of 15 meters and was inaugurated on 17.08.2014. Everyday approx. 550 tankers containing approx. 22 lakh liters of lean slurry (water: dust 40%: 60%) are emptied in this dumping yard. Drawing of dumping yard-II is enclosed at **Annexure – IV**.
- iv. Daily record of disposal of slurry through tankers in dumping yard for a period of last six years (2019 to July 2025) is enclosed at **Annexure – V**.

*It is pertinent to mention here that both the yards design has made provision of decanting well to decant the supernatant water of the slurry.*

**Siting status, plantation at the dumping yards:**

- i. The distance of nearest abadi from dumping yard-I is approx. 2 km and its distance from nearest agricultural land is 200 meters.  
The distance of nearest abadi from dumping yard-II is 2 km while agricultural land is situated just adjacent to the yard on one side. Copy of Tehsildar letter in this regard is enclosed at **Annexure – VI.**
- ii. Plantation has been carried out along the entrance pathway and along the boundary in 2-3 rows in both the yards.
- iii. The dumping yards have been provided with bituminous roads from entrance to the slurry dumping/ pickup point.
- iv. A restaurant is operational within Dumping Yard – I to cater the need of the visitors during their visiting hours.

**Status of the utilization of dry slurry:**

- v. Dried slurry (which is in compacted form) from dumping yard-I is taken to Morbi, Gujarat from October, 2019 till July 2025 to be used in tile manufacturing units/other purpose and record of last six years of daily number of heavy vehicles loaded and sent to Morbi is enclosed at **Annexure – VII.** Dried slurry from dumping yard-II is also taken to Morbi, Gujarat from Aug 2024 and daily record is enclosed at **Annexure – VIII.**

The details are as tabulated below:

Year	Number of vehicles transported the marble powder to Morbi, Gujarat for further utilization	
	Dumping yard-I	Dumping yard-II
2019	1462	-
2020	5334	-
2021	4286	-
2022	9711	-
2023	8395	-
2024	5401	618 (from Aug 24)
2025	3020 (till July 25)	594 (Till July 25)

**Note:** Each vehicle transport about 30-35Tons of the dried slurry.

- vi. Currently, marble/ granite slurry is being disposed of only in Dumping Yard- II. Tankers containing the slurry get emptied at separate designated points depending on the slurry they carry (marble or granite).

**Practices adopted by Kishangarh Marble Association (KMA): -**

- i) As per KMA regulations, any industry found disposing of slurry outside the designated dumping yard is liable for financial penalties imposed by KMA. In addition, a flying squad constituted by the Association monitors illegal dumping activities within the industrial area. In cases of violations, the concerned department is immediately informed, and penalties are enforced against the defaulters by KMA.
- ii) KMA operates a truck-mounted road sweeper for cleaning road dust in the industrial area, along with a tractor utilized for multiple purposes, including plantation watering and transportation of collected dust to the dumping yard.
- iii) All six phases of the RIICO Industrial Area, predominantly consisting of stone-cutting units, are equipped with concrete roads.
- iv) Furthermore, all available open land across the six phases is proposed to be developed into gardens.
- v) Dumping Yard-I has emerged as a tourist attraction due to its snowy-like appearance. While entry remains free for general visitors, a fee is levied on commercial activities such as advertisements and pre-wedding shoots involving professional or digital cameras. The revenue generated is utilized to provide basic visitor facilities, including changing rooms, parking, waste collection systems, toilets, water supply, and security arrangements.
- vi) To mitigate plastic pollution, RSPCB has installed a reverse vending machine within the dumping yard, following the

necessary approval (NOC) from KMA.

### **3.0 Observations made during visit**

To record the factual status, committee visited both the dump yards I (Old) & II (New), internal roads of the Kishangarh Industrial area, marble & granite processing unit operations. To record the quality of air & water, detailed sampling was conducted by RSPCB team.

**Following are the field observations related to ambient air quality:**

- **Dumping Yard-I (Old)**

- i. This dumping yard-I (Old) was made for disposal of only marble slurry and was closed for disposal of slurry on 16.08.2014. It is pertinent to mention here that slurry gets solidified/ compacted after drying. Excavation process of slurry was started in October, 2019 which is ongoing. This dried solidified slurry from this sent to tile manufacturing units in Morbi, Gujarat. Slurry is loaded in heavy vehicles through JCB which is then recorded through weighing balance at the exit point.
- ii. Because of the excavation process, rain water gets stored at many places in the dumping yard which looks blue against the whitish color of slurry and this gives it the appearance of a snow yard. For this reason, KMA developed this site as a tourist place.
- iii. There are different entry and exit gates at dumping yard-I for dispatch of slurry through heavy vehicles and for entry of visitors. Concrete roads have been provided from entrance to inside for vehicular movement and a garden is developed on both sides along the entrance pathway. Besides, plantation in the form of a thick belt of mature trees has also been carried out all around the premises on the dyke walls. A helipad is also situated inside the dumping yard-I to facilitated the landing of helicopter.

iv. During visit, it was observed that the excavation of solidified marble dust was going on at one side of the dyke & a good numbers of visitors were present. A railing is provided to keep visitors away from the ongoing mining site. It was observed that there was no visible fugitive emission due to excavation of the marble powder because of the intact moisture & compactness in the dumped material, also there was reported rain events too. Besides, the KMA representatives were also asked by the committee members to take feedback of the visitors regarding problems, if any, pertaining to air pollution experienced by them during their visit.

Subsequently, the KMA has started taking visitor feedback, copy of some of the feedback forms from 23<sup>rd</sup> July to 30<sup>th</sup> July period are enclosed at **Annexure – IX**. None of the visitor reported complain of air pollution at the dumping yard-I during their visit to this place.

v. The 24-Hourly ambient Air Quality was monitored on 13.08.2025 by installing the instrument near the helipad location where most of the visitor gathered & stays. The PM<sub>10</sub> was observed as 110 µg/m<sup>3</sup> against the prescribed standard of 100 µg/m<sup>3</sup> whereas PM<sub>2.5</sub> was observed as 40 µg/m<sup>3</sup> which is under the limit i.e. 60 µg/m<sup>3</sup>.

Copy of the report of ambient air monitoring is enclosed at **Annexure – X**.

vi. The fugitive emission monitoring was conducted using High Volume Sampler near the weigh bridge inside the dumping yard-I, the concentration of the suspended particulate matter (SPM) was observed as 430 µg/m<sup>3</sup>. Copy of the report of fugitive monitoring is enclosed at **Annexure – XI**.

It is pertinent to mention that whether the visitors as provided the positive feedback on the dust pollution inside the dump yard and they are subjective in nature. So, committee strictly opined based

on the ambient & fugitive emission monitoring results that the excavation of the dumped material needs to be carried out only after the visitors' hours or in Night time and ensure installing mist guns at suitable points to improve the ambient air quality.

- **Dumping Yard-II (New)**

- i. This dumping yard was started on 17.08.2014 after the first dumping yard was closed for slurry dumping and both marble and granite slurry are disposed in this yard. Dyke wall has been constructed on periphery of the dumping yard premises with plantation in 3-4 rows. The plantation comprises mature trees. Approx. 1 lakh trees have been planted and maintained by the KMA. This site has only one gate for entry & exit as no tourism activities are carried out in this dumping yard. However, upon entering the main gate, there are two separate pathways for tanker/ truck movement and other movement for official purpose.
- ii. Presently, this site has two separate disposal points for granite and marble slurry, so to ensure that no mixing of the two slurries takes place. This is done because the marble and granite slurry have different chemical composition and hence, different end uses.
- iii. Concrete road have been constructed around the dumping site for transportation of vehicles.
- iv. Excavation and dispatch of dried marble slurry for reuse started from Sept, 2024. Loading of slurry is being carried out through JCB from dried and compacted location.
- v. The 24-Hourly ambient Air Quality was monitored on 8.08.2025 near guard room inside the dumping yard. The PM<sub>10</sub> was observed as 75 µg/m<sup>3</sup> against the prescribed standard of 100 µg/m<sup>3</sup> whereas PM<sub>2.5</sub> was observed as 32 µg/m<sup>3</sup> which is under the limit i.e. 60 µg/m<sup>3</sup>.

Copy of the report of ambient air monitoring is enclosed at **Annexure – XII.**

- vi. Besides, fugitive monitoring was also conducted on 13.08.2025 at a location, 10 meters away from the loading point inside the dumping yard and the concentration of the suspended particulate matter (SPM) was observed as 354  $\mu\text{g}/\text{m}^3$ . Copy of the report of fugitive monitoring is enclosed at **Annexure – XIII.**

Other than the monitoring at dump yard, ambient air quality was monitored inside the industrial area at KMA office on 07.08.2025. The  $\text{PM}_{10}$  &  $\text{PM}_{2.5}$  were observed as 87  $\mu\text{g}/\text{m}^3$  and 38  $\mu\text{g}/\text{m}^3$  respectively which are under the limit. Copy of the report is enclosed at **Annexure – XIV.**

• **Industrial Area:**

Further, to assess the Ambient Air Quality (AAQ) of the Kishangarh industrial area & surrounding residential area, 02 manual monitoring stations are operational under National Ambient Air Quality Monitoring Program (NAMP), one at R K Community and RSPCB Office. The recorded AAQ of this location from August 2024 to July 2025 is as tabulated below:

<b>Month &amp; Year</b>	<b>Particulate Matter (&lt; 10 <math>\mu\text{m}</math>), <math>\mu\text{g}/\text{m}^3</math></b>	
	RSPCB Office, Kishangarh (2Kms from dump yard) Latitude: 26.606152 N; Longitude: 74.844027 E	R K Community (3KMs from dump yard) Latitude: 26.589526 N; Longitude: 74.864284 E
August, 2024	105	54
Sep-24	118	105
Oct-24	198	170
Nov-24	200	194
Dec-24	206	198
Jan-25	194	187
Feb-25	178	162
Mar-25	155	159
Apr-25	165	184

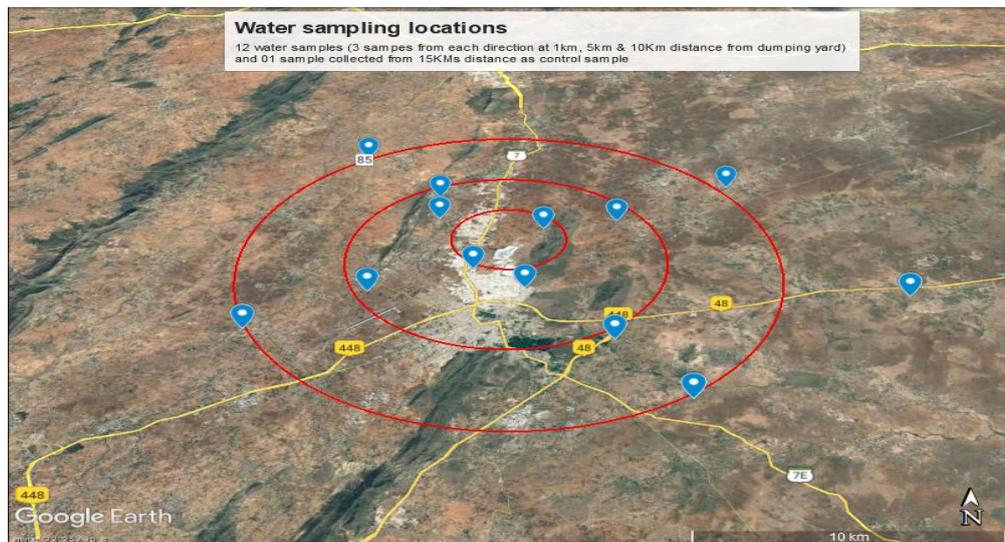
May-25	124	134
Jun-25	94	94
Jul-25	68	67

The AAQ result reveals that at RSPCB Office station, only the June & July are the month where the Ambient Air Quality was under the limit else in rest of the months it ranged from 105  $\mu\text{g}/\text{m}^3$  to 206  $\mu\text{g}/\text{m}^3$  which is higher than the prescribed limit of 100  $\mu\text{g}/\text{m}^3$ .

This is majorly due to dust deposited on the internal road of the industrial area, kachha floor area of the processing units where material load & unload.

**Observation related to water quality:**

- The committee planned that groundwater samples should be collected at distances of 1 km, 5 km, and 10 km in all four directions from each dumping yard to study the change in quality of water quality. Accordingly, 12 groundwater samples were obtained. In addition, a control location—situated beyond 10 km from the dumping yard and with no waste processing facility nearby—was identified at approximately 15 km in the eastern direction.
- Total 13 groundwater samples were collected on 05.08.2025, comprising samples from 1 km, 5 km, and 10 km distances in all four directions, along with one control point.



**The satellite image of the water sampling location**

- The details of locations are as given below:

<b>S. No.</b>	<b>Source of Sample</b>	<b>Latitude</b>	<b>Longitude</b>	<b>Location / Landmark</b>
I	Handpump	26.656252	74.83611	Near Government Sr. Sec. School, Raheempura, Kishangarh, Ajmer
Ii	Handpump	26.648876	74.878372	Near Dev Narayan Ji Temple, Tokra, Kishangarh, Ajmer
Iii	Open Well	26.621748	74.850354	Shri Ramswoop Ji S/O Bhawar Ji, Kali Doongri, Kishangarh, Ajmer
Iv	Tube Well	26.609224	74.870449	M/S Ronak Textile Mills, E-75A, RIICO Industrial Area, Phase-III, Kishangarh, Ajmer
V	Handpump	26.654477	74.908318	Near Tajani Ka Mandir, Bhuiyas', Kishangarh, Ajmer
Vi	Handpump	26.577531	74.903358	Near Shri Jagnarayan Public School, Nayagaon, Kishangarh, Ajmer
Vii	Open Well	26.60723	74.809919	Ramner Drinking Water Site, Ramner, Kishangarh, Ajmer
Viii	Handpump	26.672306	74.835885	Near Bharat Nirman Rajiv Gandhi Seva Kendra, Khatoli, Kishangarh, Ajmer
Ix	Handpump	26.702351	74.804046	Near Government Sr. Sec. School, Pinglod, Kishangarh, Ajmer
X	Handpump	26.679147	74.955528	Near Anganwadi Kendra, Baharu, Kishangarh, Ajmer
Xi	Handpump	26.544152	74.929331	Near Shiv Temple, Tedwa Ka Mohalla, Kishangarh, Ajmer
Xii	Handpump	26.584313	74.765016	Near House of Sadaruddin S/O Manne Khan, Mullana Ki Dhani, Oontra, Kishangarh, Ajmer
Xiii	Handpump	26.60338	75.017569	Village Nohariya, Kishangarh, Ajmer (Control Sample)

- The analysis results are as given below for

S.NO.	Sampling Location	PARAMETERS							
		pH	Total Hardness	Ca	Mg	TDS	Cl	SO4	F
1	Handpump at approx. 1.0 km distance in NW direction from Dump yard-II	7.4	303	36	52	2175	575	112	2
2	Handpump at approx. 1.0 km distance in NE direction from Dump yard-II	7.09	307	50	44	980	120	67	2
3	Open well at approx. 1.0 km distance in SW direction from Dump Yard-II	7.54	319	47	49	1895	230	310	2
4	Tubewell at approx. 1.0 km distance in SE direction from Dump Yard-I	6.87	1141	267	115	2055	465	320	2
5	Handpump at approx. 5.0 km distance in NE direction from Dump Yard-II	7.03	247	40	35	490	20	28	1
6	Handpump at approx. 5.0 km distance in SE direction from Dump yard-I	7.22	655	126	83	3700	1010	260	2
7	Handpump at approx. 5.0 km distance in SW direction from Dump yard-II	7.02	432	99	45	745	156	35	1
8	Handpump at approx. 5.0 km distance in NW direction from Dump yard-II	7.69	178	24	29	826	130	36	2
9	Handpump at approx. 10.0 km distance in NW direction from Dump yard-II	7.22	271	39	42	1125	255	65	2
10	Handpump at approx. 10.0 km distance in NE direction from Dump yard-II	7.13	267	28	48	695	86	48	1
11	Handpump at approx. 10.0 km distance in SE direction from Dump yard-I	6.96	1444	388	115	3242	900	280	2
12	Handpump at approx. 10.0 km distance in SW direction from Dump yard-II	7.23	234	34	36	926	120	56	2
13	Handpump at approx. 15.0 km distance in East direction from Dump yard-II – <b>CONTROL</b>	6.93	420	97	43	1315	250	104	1

The heavy metals (Copper, Zinc, Nickel, Lead, Chromium, Iron, Cadmium & Hg) concentration of all 13 ground water samples is as tabulated below:

S.NO.	Sampling Location	Parameters in mg/l	
		Zn	Fe
1	Handpump at approx. 1.0 km distance in NW direction from Dump yard-II	0.22	4.6
2	Handpump at approx. 1.0 km distance in NE direction from Dump yard-II	0.39	2.89
3	Open well at approx. 1.0 km distance in SW direction from Dump Yard-II	NT	0.25
4	Tubewell at approx. 1.0 km distance in SE direction from Dump Yard-I	NT	5.14
5	Handpump at approx. 5.0 km distance in NE direction from Dump Yard-II	0.09	4.75
6	Handpump at approx. 5.0 km distance in SE direction from Dump yard-I	0.13	0.93
7	Handpump at approx. 5.0 km distance in SW direction from Dump yard-II	NT	0.45
8	Handpump at approx. 5.0 km distance in NW direction from Dump yard-II	1.06	3.98
9	Handpump at approx. 10.0 km distance in NW direction from Dump yard-II	1.2	3.83
10	Handpump at approx. 10.0 km distance in NE direction from Dump yard-II	0.08	0.45
11	Handpump at approx. 10.0 km distance in SE direction from Dump yard-I	4.78	6.38
12	Handpump at approx. 10.0 km distance in SW direction from Dump yard-II	0.18	0.62
13	Handpump at approx. 15.0 km distance in East direction from Dump yard-II - <b>CONTROL</b>	3.03	4.38

In all the 13 samples, out of the 08 heavy metals only 02 (Zinc & Iron) were observed in the ground water, rest were not-traceable.

The groundwater study shows that almost all samples have hardness, TDS, and fluoride above desirable levels, while the control site (15 km east) already reflects naturally hard and mineral-rich water (TH 420 mg/L, TDS 1315 mg/L, F 1 mg/L). The SE direction (Dump Yard-I) is found as impacted, with very high hardness (up to 1444 mg/L), TDS

(3242–3700 mg/L), chlorides (900–1010 mg/L), and fluoride (2 mg/L), indicating continuous leachate contamination with distance. The NW and SW directions (Dump Yard-II) show moderate but fluctuating quality, with elevated TDS (745–2175 mg/L) and fluoride (2 mg/L), making them worse than the control. In comparison, the NE direction (Dump Yard-II) improves with distance, with 5–10 km samples (TDS 490–695 mg/L, TH 247–267 mg/L) being better than the control, showing lesser leachate influence. In summary, groundwater around the dumping yards is generally degraded, with the SE direction showing the contamination risk, while the NE corridor appears relatively safer. Most sources are not suitable for drinking without proper treatment, especially for fluoride and hardness.

- The committee observed decanting well in the dumping yard-II (New) and also surveyed through drone to check the location. As per the design the 02 decanting wells are provided in North direction of dumping yard-I and 02 are provided in SW direction in dumping yard-II to decant the water. During visit, it was observed that water is getting accumulated in North direction slop of the dumping yard-II, where no decanting well is provided. KMA need to make arrangement to decant the supernatant water.

Due to rain-cut, a portion of dumping yard-I was found damaged in the north direction near to decanting well, due to which slurry flowed outside the dyke. That require repair and a dyke stability study is also needed.

No decant water reuse facility found established by the KMA that raises the possibility of discharge of decanted water in nearby area viz. open land etc.

**Observation related to agriculture & health issue:**

- As per the Tehsildar's report, the nearest agricultural land is located approximately 200 meters from Dumping Yard-I, whereas agricultural land lies directly adjacent to Dumping Yard-II on one side. During the

committee's site visit, the agricultural fields adjoining Dumping Yard-II were observed to be under cultivation without any apparent issues. Information regarding agricultural produce over the past five years from villages located near Dumping Yards I and II, along with soil health card data, was requested from the Agriculture Department through a letter dated 25.07.2025 and subsequent reminders on 11.08.2025 and 18.08.2025. However, the information has not been furnished to date.

- The major hospital in Kishangarh region is Marble City Hospital which has informed vide letter dated 11.08.2025, that no patient suffering from respiratory diseases, like Asthma, etc. has been registered in the hospital in the last 5 years. Copy of the letter is enclosed at **Annexure - XV**. Besides, the feedback forms filled up by visitors visiting the dumping yard reveal that the tourists do not feel dust led air pollution related issues or beathing problems/ eye irritation.
- Photographs taken during visit and drone survey are enclosed as **Annexure-XVI**.

#### **4.0 Conclusion:**

In compliance of the Hon'ble NGT order dated 22.09.2022 in O.A. 164 of 2022 (Srinivas Rao Vs State of Andhra Pradesh), Central Pollution Control Board (CPCB) is preparing the guideline for 'utilization of slurry generated from Marble/Granite processing units to prevent its unregulated dumping on land or low-lying areas' and same is under finalization.

Kishangarh has 921 marble and granite cutting units generating significant slurry waste, which is disposed into two designated dumping yards maintained by Kishangarh Marble Association (KMA). Dumping Yard-I (322 bigha) has reached capacity and is now used for excavation of dried slurry, while Dumping Yard-II (532 bigha) is currently operational, receiving ~550 tankers daily. Monitoring at Dump Yard-I showed PM<sub>10</sub> levels (110 µg/m<sup>3</sup>) slightly above

standards, while PM<sub>2.5</sub> remained within limits. Fugitive SPM was 430 µg/m<sup>3</sup> during excavation. At Dump Yard-II, PM<sub>10</sub> and PM<sub>2.5</sub> were within standards, but fugitive SPM reached 354 µg/m<sup>3</sup>. Long-term AAQ data (Aug 2024–Jul 2025) revealed PM<sub>10</sub> consistently above 100 µg/m<sup>3</sup> for most months in the industrial/residential area, mainly due to road dust and handling practices.

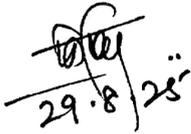
A total of 13 groundwater samples (1, 5, and 10 km in four directions plus one control at 15 km east) were analyzed. Results indicate widespread deterioration with hardness, TDS, and fluoride above desirable limits. The SE direction (near Dump Yard-I) showed the highest impact with hardness (up to 1444 mg/L), TDS (up to 3700 mg/L), chlorides (900–1010 mg/L), and fluoride (2 mg/L), confirming leachate influence. NW and SW (Dump Yard-II) showed moderate but fluctuating contamination, while NE (Dump Yard-II) indicated relative improvement at 5–10 km and was even better than the control sample. Heavy metals analysis revealed only zinc and iron.

Agricultural land exists within 200 m of Dump Yard-I and adjacent to Dump Yard-II, but fields were observed cropped without visible distress. Data on crop yield and soil health card is awaited from the Agriculture Department. Health records from Marble City Hospital (last 5 years) show no significant increase in respiratory cases. Visitor feedback at Dump Yard-I also reported no air-pollution related complaints.

Both yards are equipped with dykes, plantation belts, and internal roads. However, issues were noted like accumulation of water at Dump Yard-II without decant wells, rain-cut damage at Dump Yard-I dykes requiring repair, and absence of decanted water reuse systems. KMA enforces penalties for illegal slurry dumping, operates road sweepers, and supplies dried slurry to Gujarat tile units for reuse.

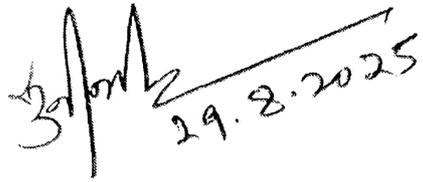
## 5.0 Recommendation:

- i. Kishangarh Marble Association (KMA) shall deploy mechanical sweeping machines on industrial area roads, with proper planning to ensure regular removal of road dust generated from transportation activities.
- ii. KMA shall carry out excavation of deposited marble powder from Dump Yard-I only during night hours, after closure to visitors, and shall deploy water misting systems at suitable locations to further improve air quality.
- iii. KMA shall repair the rain-cut damage observed at Dump Yard-I and ensure proper decanting of accumulated water on the northern slope of Dump Yard-II through appropriate measures.
- iv. KMA shall establish a system for reuse of decanted water.
- v. KMA shall engage an agency to undertake a detailed dyke stability study.
- vi. KMA, in coordination with RSPCB and the Revenue Department, shall conduct a detailed survey to identify illegal slurry dumping sites.
- vii. Revenue Department shall take necessary action against owners of such illegal dump sites and ensure that slurry is disposed of only at the designated dumping yards.

  
29.8.25

(Nidhi Khandelwal)

SEE & Regional Officer, RSPCB,  
Kishangarh

  
29.8.2025

(Sunil Kumar Meena)

Scientist 'E', CPCB, Bhopal

Item No. 01

**BEFORE THE NATIONAL GREEN TRIBUNAL  
CENTRAL ZONE BENCH, BHOPAL  
(Through Video Conferencing)**

**Original Application No. 86/2025(CZ)**

Drupad Malik

Applicant (s)

Vs.

State of Rajasthan & Ors.

Respondent(s)

Date of Hearing: **04.07.2025**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. A SENTHIL VEL, EXPERT MEMBER**

For Applicant (s):

Mr. Drupad Malik, Applicant - in  
Person

For Respondent(s):

**ORDER**

1. The grievance of the applicant is unscientific and hazardous dumping of marble slurry waste at the Kishangarh dumping site in Ajmer District, Rajasthan. The site, spread over approximately 82 acres, receives more than 5,500 metric tonnes of marble slurry daily from over 1,200 marble processing units operating in the region, making it one of the largest slurry disposal sites in Asia. Despite its scale and impact, the dumping yard is being operated in flagrant violation of basic environmental safeguards. There is no engineered liner system, no decanting wells, no dust suppression mechanisms, no monitoring of air or groundwater, and no protective green belt. These failures have led to severe contamination of groundwater, degradation of agricultural land, and high levels of fugitive dust pollution, thereby endangering public health and violating the fundamental rights guaranteed under Article 21 of the Constitution.

2. The Central Pollution Control Board (CPCB) has issued only a Draft Guideline (2023) for the management of marble slurry, which remains unnotified and non-binding till date. Scientific studies conducted by the Department of Environmental Science, Central University of Rajasthan, have documented the health and ecological impacts of this unregulated dumping. However, these insights have not been utilized by regulatory authorities, nor have technical experts from academia been involved in mitigation efforts. Alarming, the dumping yard has also become a location for public recreation and photography, further exposing civilians to toxic airborne marble dust without any public warnings or access restrictions.
3. According to WHO in 2016, approximately 24% of all global deaths were related to environmental factors and 4.2 million deaths occur due to exposure from fine particulate matters, in this marble industry is one of the most contributor.
4. Marble is one of the most popular, beautiful and adapted stones in the world, a natural metamorphic rock which is commonly used by humans due to its beautiful colours, long lifetime & easy maintenance. But marble also has a different side & very dangerous for the environment & hazardous for the living things nowadays, the waste generated by marble industries is considered one of the biggest environmental issues in the world (Alyamaç et al., 2015, Corinaldesi et al. 2005). It is high waste producing industries (El- Gammal et al. 2011, Gazi et al. 2012, Kore et al. 2016) that generates huge amount of liquid slurry (Torres et al., 2004) and, by leaching contaminate ground water bodies (Sabouri et al., 2011, Davies-Colley et al., 2001, Rizzo et al., 2008, Dubey, Dr. 2022). Liquid waste slurry of marble, has high composition of CaCO<sub>3</sub>, Cao (lime), Loss of Ignition (LoI),



limited amount of SiO<sub>2</sub> (silica), Fe<sub>2</sub>O<sub>3</sub> (iron oxide), MgO (magnesia), nickel, copper (Shah et al. 2021), high concentration of calcium can cause of hypercalciuria (Sulaiman et al., 2020). In 1997 marble dust, heavy metals & crystalline classified as carcinogens by International Agency for Research on cancer (IARC) (Khalid et al., 2022).

Marble waste can become a possible source of dust exposure to employed workers that perform their duties to the marble factories in manufacturing, finishing, installing, transportation, mining & cutting, and by inhalation these dust particles cause of lung cancer, silicosis, tuberculosis, associated with silica exposure (Leso V et al. 2019, Angotzi et al. 2005), chronic obstructive pulmonary disease (COPD) over a long period time, highly irritating & allergenic, cause of respiratory diseases affect upper and lower tracts which leads to decreasing respiratory functions, hyper responsiveness of bronchial mucosa, dry cough, itching, skin irritation & visualization weakness etc. (Ahmed Q R et al., 2011; Azizah 2019; Borup et al., 2017), risk of nasal inflammation, bronchitis, alveoli inflammation, reduced lung function (Leung et al. 2012), tissue necrosis (Saha et al., 2011), chlorosis symptoms (Bergman, 1983), affect the air quality and create toxic environment to every living organism (Sutcu et al., 2015).

5. A substantial issue of environmental has been raised. Issue notice to the respondents. Returnable within four weeks.
6. Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email.
7. Respondents are directed to submit their reply within six weeks through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

8. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:
- (i) One Representative from the Central Pollution Control Board
  - (ii) One Representative from the Rajasthan State Pollution Control Board, (Rajasthan)
9. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.
10. Applicant is directed to supply the required documents and copy of the application to the committee and the respondents within a week and after compliance of service, the Applicant has to submit an affidavit that notices and copy of the application have been served upon the committee and respondents.
11. The report in the matter be filed by the Committee by email at [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
12. Learned Counsel for the CPCB Mr. Yadvendra Yadav has submitted that the issues raised in this application were also raised in O.A. No. 81/2025(CZ) and after taking cognizance of the Original Application No. 217/2024 (PB) the same has been transferred to this Bench. Office is directed to list this matter with O.A. No. 81/2025(CZ) on **21<sup>st</sup> July, 2025** the date already fixed.

**Sheo Kumar Singh, JM**

**Dr. A Senthil Vel, EM**

4<sup>th</sup> July, 2025  
O.A. No. 86/2025(CZ)  
K

②

⑥⑥

R.No.  
172  
8/11/04

By Speed Post

No. 5/26/1/2004-DBA-I  
Government of India  
Ministry of Commerce & Industry  
Department of Industrial Policy & Promotion

Udyog Bhawan, New Delhi  
Dated the 4<sup>th</sup> November, 2004

To

M/s. Kishangarh Marble Udyog Vikas Samiti  
Industrial Area, Madanganj  
Kishangarh - 305 801  
Rajasthan

Subject: Approval & terms and conditions for Upgradation of Infrastructure facilities at Marble Cluster, Kishangarh, Rajasthan under Industrial Infrastructure Upgradation Scheme (IIUS), 2003.

Sir,

I am directed to convey the approval of the Government of India for Upgradation of Infrastructure facilities at Marble Cluster, Kishangarh under Industrial Infrastructure Upgradation Scheme (IIUS) at a tentative cost of Rs. 36.80 Crores. Central grant for the project is subject to compliance of the guidelines (copy enclosed) issued under IIUS, and the terms and conditions stipulated hereafter.

2. The eligible activities and break-up of project cost as approved tentatively by the Apex Committee constituted under IIUS are as follows:

S. No.	PARTICULARS	APP. COST RS. IN CR.
A	Environment management	
	Development of ECO friendly dumping yard(s)	
	Existing dumping yard, Additional dumping yard, R&D for slurry uses	
	Sub-project cost	9.1
B)	Upgradation and improvement of infrastructure/facilities	
	Others, Product display cum exhibition centre, Auditorium, Training centre and library, etc.	
	Sub-project cost	6.8

C) Removal of transport bottleneck		
Construction of inland container depot with railway siding		
Construction/Up gradation of roads		
Development of important junctions		
	Sub-project cost	11.26
D) Welfare facilities		
Hospital and trauma centre		
	Sub-project cost	8.95
E) Administrative		0.66
	Grand total	36.8

3. The Funding pattern of the above project cost will be as follows:

Sl. No	Source	Amount (Rs. Crore)
1	Grant from Government of India (under IUS-Scheme):	27.60
2	Contribution by users (15%) & Borrowing from lending agencies/ State Govt.	9.20
	<b>Total</b>	<b>36.80</b>

4. Implementation schedule:  
Duration of the project – 24 Months.
5. In case the project is not started within a reasonable period of time say 6 months from the date of sanction, the Apex Committee will withdraw the sanction so that the limited resources available under the scheme could be re-allocated to other deserving projects.
6. The SPV will execute a bond for proper utilization of grant wherein, it will undertake that:-
- It shall abide by the conditions of the grant by the target dates, if any, specified therein,
  - It shall not divert the grants and entrust execution of the scheme or work concerned to another institution(s) or organization, and

- (c) It shall abide by any other condition specified in this approval letter and in the event of failing to comply with the conditions or committing breach of the bond the VACDCI shall be liable to refund to the President of India the entire amount of the grant with interest at 6% per annum thereon.

## 7. Terms & Conditions

### A. SPV related

- i. One nominee of the Government of India, the State Government and R&D institution concerned with the industrial cluster each shall be appointed on the Board of Directors/Governing Body/Executive Body of the Special Purpose Vehicle (SPV) formed under this scheme.
- ii. The SPV shall have an independent Managing Director and independent Finance Director, who would also be on the Board of Directors.
- iii. In case GOI is of the opinion that the implementation of the project or operation of the SPV is not satisfactory or in case of disputes among the Board members, the GOI would have the powers to alter the composition of the Board and effect a change in the management of the SPV or issue such directions as may be necessary. The articles of association of the SPV shall be suitably modified to enable GOI to enforce, if required the above conditions stipulated while sanctioning the grant.
- iv. The SPV shall have Resource person(s) appointed for Technology, Best management practices and Information & Communication Technology (ICT) as approved by the DIPP.
- v. The SPV shall create a Project Account (Trust & Retention Account) with a Trustee Bank and provide the details to GOI.
- vi. The SPV shall set up a separate Reserve Fund Account for O&M purposes and to create and maintain a reserve corpus on a project specific or combined basis to be utilized for cash-flow management in case of revenue shortfalls for capital replacement or refurbishments.
- vii. The SPV shall decide on methodology of time-sharing, user changes and other operating parameters well in advance before implementation of each sub-project.

### B. Cost Estimate

i) Before incurring any expenditure the detailed estimates and drawings for all components, with due certification from a Chartered Engineer, should be submitted to DIPP for approval.

ii) The cost estimates for various components under the scheme should satisfy the following requirements:

- a) The cost estimates for roads and construction of buildings, should be as per the Schedule of Rates (SOR) of the State Government.
- b) For all other components of the project, the cost estimates should be as approved by the DIPP or any other agency designated by the DIPP.

### C. Release /Utilisation

- i. Govt's disbursement may be effected to a no-lien account with proportionate contribution from promoters deposited in the no-lien account. The deposits in the non-lien account may be utilized only for authorised expenditure for the approved sub-projects.
- ii. The contribution by the promoters would be brought in on pro-rata basis. The sub-projects may be taken up in a sequence such that the amount already brought in together with the proportionate grant would be sufficient to complete the respective sub-projects.
- iii. THE SPV shall provide DIPP with the details of the Project Account (Trust and Retention Account) along with the Trustee Manager details before disbursement of 1<sup>st</sup> instalment of Central Grant into this account within two days from receipt of this letter.
- iv. The grant sanctioned by Govt would be utilized only for the sub-projects mentioned in this letter. Any deviation there from would require the approval of Government of India in writing.
- v. The SPV shall not obtain grant from any other agency for implementing the eligible activities mentioned in this letter.
- vi. The SPV will furnish a utilization certificate for amounts released through this sanction before the next release of funds. The release of next instalment shall also dependent upon the contribution made by the promoters.

- vii. Managing Director, The SPV would be the Drawing and Disbursing Officer for the release of the amounts under this sanction.
- viii. The SPV shall submit performance-cum-achievement report before applying for the next instalment as grant.
- ix. The SPV shall maintain separate account of the grants-in-aid received from the Government.
- x. The SPV shall arrange additional funds, if any required, to meet time and cost overruns.
- xi. The SPV shall seek compliance with statutory approvals and clearances as applicable before implementation.
- xii. The SPV shall undertake all procurement of goods, equipment & services or any other item through a transparent and competitive procurement process as per State/ Government of India norms.
- xiii. The SPV shall undertake audit of its accounts to the satisfaction of GOI, independent auditor and cooperate in the audit.
- xiv. The SPV shall complete process for transfer of the roads and Right of Way as per proposal to Govt. of India for this project.

#### D. Assets

- i. The assets acquired out of Government assistance should not, without the prior sanction of the Government, be disposed of, encumbered or utilised for the purpose other than for which the funds have been released.
- ii. A register of permanent and semi-permanent assets acquired wholly or mainly out of the funds be maintained on the basis of Form GFR -19.
- iii. A return of such assets acquired during a financial year should be furnished in the Form-GFR-19.

#### E. Monitoring

- i. The Government of India shall appoint an independent auditor, independent engineer or an independent monitoring agency to ensure that the funds released by it are utilised for the purpose for which these are sanctioned.

- ii. The grant so paid to The SPV shall be open to inspection by the sanctioning authority/CAG/Internal Audit Party of the Chief Controller of Accounts, Ministry of Commerce & Industry, New Delhi wherever The SPV is called upon to do so.
- iii. The SPV shall report on the physical progress as well as the expenditure incurred in the project to the Government of India every quarter.
- iv. The project cost would be reviewed by Govt and the Monitoring Committee after all the quotations are obtained on competitive basis and the grant would be suitably adjusted depending on the outcome of such review.

#### 8. Administrative Expenses:

- i. A sum of 3% of the Central Grant shall be kept for administrative expenses which shall be incurred by or under directions of the DIPP.
- ii. Expenses incurred towards development of project, appraisal of the project proposal, monitoring as well as evaluation of the scheme by a professional independent agency, best practices (transfer) within/outside the country, cluster networking within or outside the country and any other incidental expenses shall be charged under the administrative expenses.

#### 9. Role of the State Government:

- i. All expenditures incurred by the SPV shall have to be verified and countersigned by the Secretary/Commissioner, Industries Department, Government of Rajasthan.
- ii. Secretary/Commissioner of Industries, Government of Rajasthan shall supervise and monitor the implementation of the project.

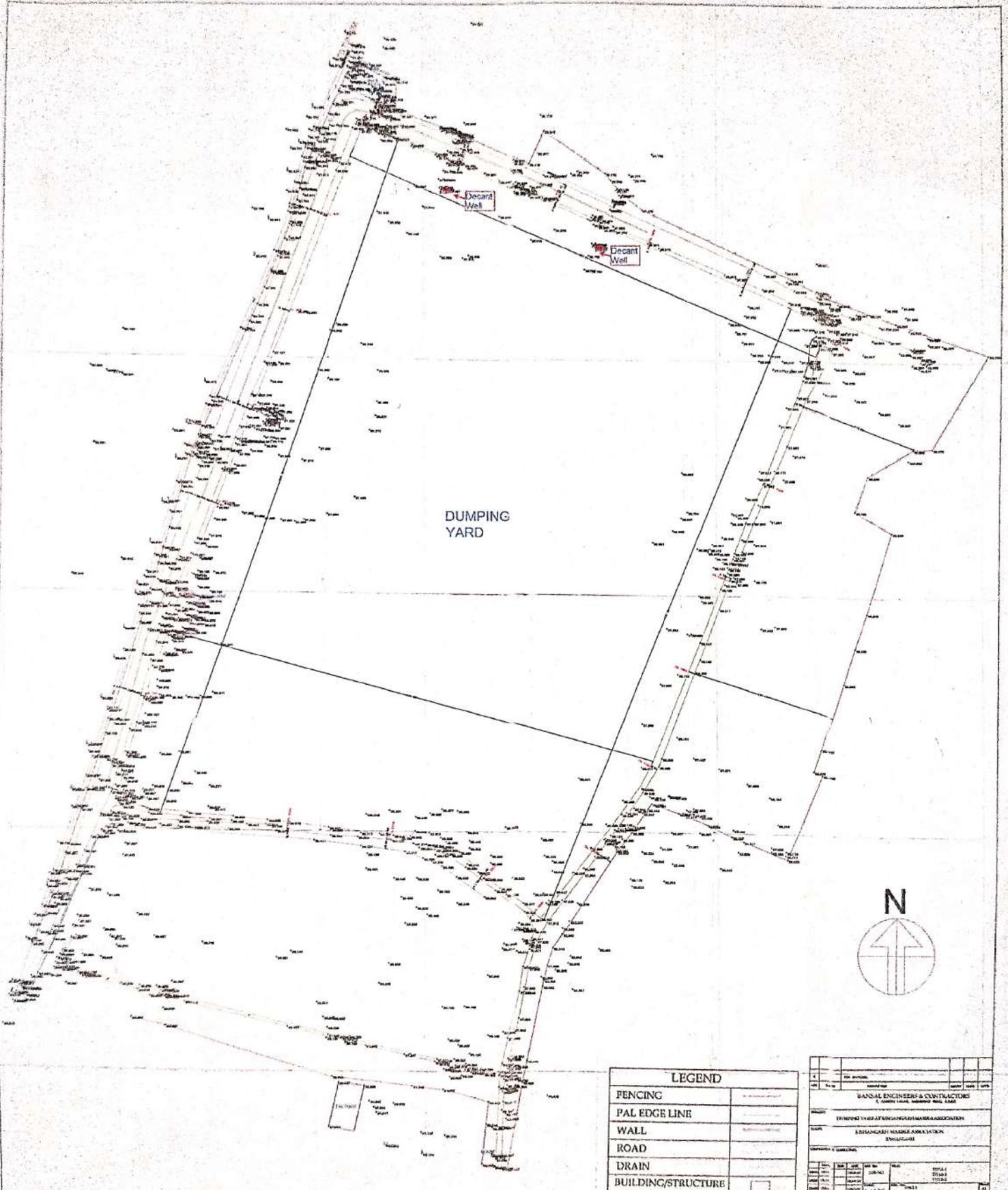
In case of any dispute, Secretary, Department of Industrial Policy & Promotion, Government of India, will be the sole "Arbitrator" and his decision will be binding on the implementing agency.

Yours faithfully,

(S.K. Nayyar)

Under Secretary to the Government of India

Tel. No. 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100



DUMPING YARD

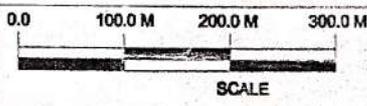
LEGEND	
PENCING	
PAL EDGE LINE	
WALL	
ROAD	
DRAIN	
BUILDING/STRUCTURE	

BANSAL ENGINEERS & CONTRACTORS 1, GATE NO. 10, SECTOR 10, Gurgaon, Haryana			
PROJECT: DUMPING YARD AT BANSAL ENGINEERS & CONTRACTORS			
DRAWN BY: S. BHARGAVA			
DATE: 10/01/2023			
NO.	REV.	DATE	BY
1		10/01/23	S. BHARGAVA
2		10/01/23	S. BHARGAVA
3		10/01/23	S. BHARGAVA
4		10/01/23	S. BHARGAVA
5		10/01/23	S. BHARGAVA
6		10/01/23	S. BHARGAVA
7		10/01/23	S. BHARGAVA
8		10/01/23	S. BHARGAVA
9		10/01/23	S. BHARGAVA
10		10/01/23	S. BHARGAVA

### EXISTING SURVEY PLAN (AS IN AUGUST '2018 ) OF NEW DUMPING YARD AT KISHANGARH, AJMER



INDEX	
	BIT ROAD
	GALLERY
	OPEN DRAIN
	WBM ROAD
	HT LINE
	SEWER VENT/LEAK
	IRON STONE
	WIRE FENCING
	WOOD PILE
	FENCING
	FIELD BOUNDARY
	WELL ROAD
	BIT ROAD
	KATCHA PATH
	BORING
	WELL
	WATER TANK
	SHAMSHU
	TRENCH MARK
	TIN SHADE
	COMPOUND WALL
	SKIDMARK
	INHABITED
	TEMPLE
	DRAIN
	TREE
	L.Y. POLE
	LAMP POST/ROAD LIGHT
	ELECTRIC POLE & TRANSFORMER
	TELEPHONE POLE & CABLE
	TRANSFORMER
	BOUNDARY OF LAND
	G.P.O.
	GATE



OWNER -  
KISHANGARH MARBLE ASSOCIATION  
KISHANGARH, DISTT.- AJMER  
(RAJASTHAN)

CONSULTANTS



**TECH MANAGE**  
70/74, Patel Marg,  
Manmarovar,  
Jaipur-302020  
(E-Mail techmanage2018@yahoo.com)  
website www.techmanage.info  
Contact No. 9941429945

TITLE -  
KISHANGARH NEW DUMPING YARD  
PLAN (AS IN AUGUST '2018 )  
DRG. NO. R34A/NEW /002

## KISHANGARH MARBLE ASSOCIATION DAILY REPORT SLURRY COOPAN'S OF DUMPING YARD

DATE	Apr-19	May-19 #####	Jun-19	Jul-19	Aug-19	Sep-19	Oct-19	Nov-19	Dec-19	Jan-20	Feb-20	Mar-20	Apr-20	May-20	Jun-20	Jul-20	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20
1	568	610	503	427	0	840	951	506	615	692	852	764	L	L	264	540	922	933	828	894	822
2	712	714	522	0	534	779	736	599	543	789	902	919	O	O	271	577	764	920	880	908	840
3	732	624	0	461	601	942	683	713	607	711	1003	982	C	C	324	537	432	823	936	997	891
4	725	0	512	464	580	871	579	651	595	740	826	1034	K	K	325	531	858	864	870	908	1063
5	0	576	432	319	533	697	748	647	838	674	980	827	D	D	367	513	860	988	844	920	900
6	732	530	461	201	571	805	662	689	784	623	783	741	O	O	401	476	1033	985	915	484	1010
7	524	573	525	516	553	706	572	696	883	768	788	925	W	W	353	530	824	863	809	876	843
8	583	510	457	535	610	803	544	528	910	795	882	1009	N	80	402	548	1055	928	811	996	879
9	546	577	572	414	705	154	570	509	870	847	1133	296	L	80	350	524	1014	1037	815	952	860
10	754	611	573	424	814	756	582	646	906	734	943	0	O	154	386	538	692	1059	751	900	890
11	830	585	400	620	714	710	676	568	783	800	830	280	C	210	364	471	1046	914	801	900	932
12	761	531	518	361	663	644	649	590	720	793	862	568	K	255	440	560	1125	968	833	865	896
13	709	641	589	398	553	741	682	504	706	778	848	745	D	310	415	666	1023	858	792	410	815
14	0	572	601	563	637	696	760	524	695	842	888	735	O	315	347	650	587	944	788	0	0
15	654	566	528	730	27	696	641	362	813	614	911	661	W	384	402	653	770	1004	808	0	830
16	655	694	576	781	644	651	741	680	727	348	884	666	N	432	384	637	1017	1003	0	80	876
17	520	697	461	701	384	685	761	729	715	793	415	705	L	430	424	638	993	0	640	555	912
18	501	519	509	654	22	645	729	796	729	800	841	938	O	414	410	622	1016	809	724	783	890
19	661	593	575	595	504	716	790	753	818	814	813	873	C	352	396	610	0	1000	784	880	893
20	610	632	708	839	786	645	818	636	848	823	940	856	K	367	425	0	862	987	778	960	842
21	665	625	679	739	760	656	745	510	670	793	824	L	D	0	0	614	1025	1016	721	936	816
22	571	621	678	737	717	530	749	615	762	880	684	0	O	326	453	653	1046	938	906	923	826
23	610	702	718	653	680	699	583	620	817	991	0	C	W	264	528	600	1010	895	860	875	880
24	600	582	649	711	675	647	677	717	794	0	652	K	N	252	512	64	1002	927	786	743	944
25	624	650	604	727	679	686	774	708	873	920	783	D	L	313	277	620	846	847	738	606	876
26	671	647	622	541	584	356	785	0	0	762	791	O	O	298	520	585	1026	822	803	649	901
27	633	597	610	536	135	751	0	646	896	802	813	W	C	298	470	705	914	797	876	710	868
28	637	659	629	695	Nil	0	0	573	697	859	812	N	K	353	514	814	341	850	783	847	802
29	0	452	660	330	Nil	716	483	615	794	721	885	L	D	297	546	844	851	821	923	795	860
30	658	575	557	733	Nil	665	61	665	777	377	0	O	O	265	535	960	824	860	937	834	878
31		590		745	22		260		733	619		C	W	278		1015	960		978		800
<b>TOTAL</b>	<b>17446</b>	<b>18055</b>	<b>16428</b>	<b>17150</b>	<b>14687</b>	<b>19888</b>	<b>18991</b>	<b>17995</b>	<b>22918</b>	<b>22502</b>	<b>23568</b>	<b>14524</b>	<b>N</b>	<b>6727</b>	<b>11805</b>	<b>18295</b>	<b>26738</b>	<b>26660</b>	<b>24718</b>	<b>22186</b>	<b>26335</b>

### KISHANGARH MARBLE ASSOCIATION DAILY REPORT SLURRY COOPAN'S OF DUMPING YARD

ATE	Jan-21	Feb-21	Mar-21	Apr-21	May-21	Jun-21	Jul-21	Aug-21	Sep-21	Oct-21	Nov-21	Dec-21	Jan-22	Feb-22	Mar-22	Apr-22	May-22	Jun-22	Jul-22	Aug-22
1	746	831	916	890	396	157	850	625	578	943	805	785	704	0	608	0	606	652	0	1020
2	762	896	888	1040	302	147	860	919	850	1085	775	717	0	595	0	581	595	745	606	970
3	874	985	955	1000	272	234	918	780	880	896	401	779	779	623	650	576	465	737	937	990
4	870	864	986	1075	205	297	953	1097	857	770	0	0	878	673	750	605	599	656	865	918
5	690	808	995	1020	194	380	944	1120	844	0	0	721	571	505	883	702	638	792	986	1074
6	806	913	900	1102	214	398	861	1163	0	825	151	770	652	624	943	756	701	843	876	880
7	732	900	915	1029	155	321	900	1106	891	896	435	858	878	516	903	635	675	825	820	778
8	858	848	890	1104	178	403	743	0	949	891	575	848	883	781	901	670	687	915	773	1013
9	904	851	1039	1088	127	428	0	909	872	848	730	733	928	738	872	670	672	827	843	936
10	930	960	1010	1061	24	0	871	968	620	848	843	823	832	748	963	573	555	761	608	967
11	951	0	934	1147	0	451	807	1179	883	933	897	877	603	817	977	560	571	693	926	207
12	870	790	829	0	50	551	932	1052	853	810	1006	782	763	715	952	704	603	775	834	565
13	0	725	0	864	120	547	929	1136	1004	892	897	765	699	475	875	770	567	766	782	772
14	151	752	844	930	84	620	750	1079	982	786	731	717	165	706	866	749	603	780	0	882
15	804	889	793	954	89	601	914	1036	1133	774	740	764	622	676	748	768	715	684	835	840
16	910	817	792	870	0	508	944	1011	338	793	799	767	500	708	743	696	554	730	1043	800
17	948	1010	796	782	0	513	918	1048	940	567	722	795	635	777	130	703	890	823	1064	610
18	1016	1030	835	836	0	580	937	1103	936	885	752	768	740	631	0	773	972	815	911	915
19	938	797	1072	864	0	603	986	1197	950	826	705	863	591	693	212	621	832	680	1003	887
20	890	997	1010	810	0	615	900	0	765	735	835	828	655	716	435	603	692	380	1077	1050
21	863	885	964	788	233	720	920	986	642	995	788	923	685	665	587	706	784	883	1025	1041
22	968	902	858	940	0	735	901	355	986	970	890	719	432	790	716	695	868	683	954	388
23	994	786	856	811	197	868	828	744	907	977	830	715	620	540	680	690	926	463	423	553
24	940	988	990	871	0	864	850	979	905	786	910	628	801	627	796	692	721	602	1006	885
25	1020	962	994	666	339	857	1012	864	949	846	800	726	828	627	723	676	550	741	440	1084
26	938	960	1075	560	100	860	1019	1082	0	781	823	717	830	618	740	634	719	742	590	967
27	895	968	1106	608	0	804	1040	1185	964	1046	788	798	886	681	887	671	745	800	1141	0
28	918	1054	0	695	271	865	920	1044	1016	905	722	770	796	702	830	712	848	897	0	868
29	991	0	0	604	0	795	951	991	1010	720	771	809	670		774	660	745	0	976	700
30	955	0	303	600	0	814	828	760	978	874	723	828	815		806	0	0	592	1048	865
31	814	0	761	0	484		0	782		768		713	732		560		603		917	1075
<b>TOTAL</b>	<b>25946</b>	<b>24168</b>	<b>25306</b>	<b>25609</b>	<b>4034</b>	<b>16536</b>	<b>26186</b>	<b>28300</b>	<b>24482</b>	<b>25671</b>	<b>20844</b>	<b>23306</b>	<b>21173</b>	<b>17967</b>	<b>21510</b>	<b>18851</b>	<b>20701</b>	<b>21282</b>	<b>24309</b>	<b>25500</b>

### KISHANGARH MARBLE ASSOCIATION DAILY REPORT SLURRY COOPAN'S OF DUMPING YARD

DATE	Sep-22	Oct-22	Nov-22	Dec-22	Jan-23	Feb-23	Mar-23	Apr-23	May-23	Jun-23	Jul-23	Aug-23	Sep-23	Oct-23	Nov-23	Dec-23	Jan-24	Feb-24	Mar-24	Apr-24
1	960	888	837	807	704	802	723	840	677	690	702	781	428	639	524	591	579	672	612	680
2	1001	1028	819	895	738	856	808	827	631	739	596	835	593	581	592	474	466	758	714	720
3	883	879	958	853	789	824	877	790	571	639	607	847	589	592	681	560	630	672	672	742
4	837	865	828	764	894	859	823	812	508	625	602	712	600	677	682	539	612	749	645	695
5	255	937	854	901	782	789	731	797	518	535	617	756	597	637	647	502	573	712	726	694
6	963	661	835	744	794	808	273	783	631	498	655	740	547	551	685	478	612	605	654	647
7	887	637	899	708	1000	822	0	756	659	691	616	537	529	589	630	513	598	621	725	656
8	900	736	859	658	825	847	275	698	717	604	731	750	499	618	709	616	580	574	745	0
9	735	886	907	628	878	852	697	769	736	666	670	829	593	591	658	710	542	0	711	610
10	767	1014	936	807	809	872	821	773	703	690	582	648	653	535	541	741	570	650	0	597
11	1034	1035	812	943	898	730	814	803	799	601	770	662	538	598	357	787	0	555	609	580
12	1036	924	945	939	855	749	798	798	921	585	486	701	543	697	0	0	610	632	787	625
13	997	872	892	767	736	785	859	747	877	717	699	557	529	623	0	631	720	578	797	548
14	1026	827	1041	885	238	817	874	780	865	710	649	538	0	0	0	665	535	532	668	630
15	1001	776	941	720	758	780	909	723	896	671	673	636	312	591	186	642	490	556	699	613
16	832	793	927	812	812	768	845	723	802	729	585	0	578	578	485	695	597	632	776	622
17	1025	938	867	492	910	842	669	738	854	531	0	545	469	613	471	598	597	617	696	485
18	917	829	889	773	802	972	900	751	692	0	465	577	227	615	482	780	672	574	716	592
19	941	888	941	796	914	793	904	685	0	270	701	599	616	610	581	702	626	590	668	633
20	891	894	872	835	932	0	722	0	599	762	785	501	636	638	552	690	591	612	662	639
21	946	888	887	763	0	647	0	665	705	566	644	653	611	607	597	835	567	645	707	615
22	752	895	878	772	809	826	604	469	747	646	830	748	603	532	685	610	110	610	700	631
23	884	555	0	0	839	939	685	561	722	669	873	556	586	638	604	516	680	737	782	650
24	800	0	718	693	827	885	777	652	758	357	838	668	576	679	688	643	673	619	182	668
25	0	0	747	734	840	1003	830	702	258	492	729	693	0	646	110	573	687	599	0	617
26	836	0	960	851	892	957	759	766	683	413	727	558	734	660	512	506	625	620	184	590
27	872	332	875	743	795	910	782	709	635	713	666	461	579	718	547	498	704	712	553	642
28	902	531	625	788	771	901	783	687	692	449	378	641	454	690	598	608	610	667	548	677
29	877	847	936	837	29		770	655	668	674	536	509	536	708	520	574	780	607	678	607
30	892	861	872	809	696		687	371	708	678	812	330	643	578	544	620	632		711	648
31		923		830	757		702		774		672	414		602		592	665		737	
<b>TOTAL</b>	<b>25649</b>	<b>23139</b>	<b>25357</b>	<b>23547</b>	<b>23323</b>	<b>22635</b>	<b>21701</b>	<b>20830</b>	<b>21006</b>	<b>17610</b>	<b>19896</b>	<b>18982</b>	<b>15398</b>	<b>18631</b>	<b>14868</b>	<b>18489</b>	<b>17933</b>	<b>17707</b>	<b>19064</b>	<b>18353</b>

### KISHANGARH MARBLE ASSOCIATION DAILY REPORT SLURRY COOPAN'S OF DUMPING YARD

DATE	May-24	Jun-24	Jul-24	Aug-24	Sep-24	Oct-24	Nov-24	Dec-24	Jan-25	Feb-25	Mar-25	Apr-25	May-25	Jun-25	Jul-25
1	623	640	652	48	625	653	0	0	356	493	563	526	452	612	463
2	635	652	628	92	557	0	0	820	408	535	538	547	477	593	529
3	653	689	647	562	0	589	203	856	429	532	542	560	405	545	515
4	672	643	657	0	593	555	256	873	452	478	560	512	417	512	647
5	612	665	0	43	479	580	297	840	477	532	533	530	435	563	632
6	640	0	633	578	647	549	328	823	405	567	612	547	453	582	612
7	609	627	641	559	605	561	491	805	417	545	591	509	412	543	687
8	0	635	625	614	623	570	502	825	435	512	597	496	329	515	591
9	638	641	638	253	509	566	488	811	453	563	620	502	452	531	637
10	645	638	653	133	536	573	467	906	412	582	587	509	418	540	463
11	671	655	621	0	610	568	490	890	329	543	448	523	427	509	270
12	590	646	645	920	622	522	647	872	409	515	390	491	412	542	349
13	602	659	638	789	88	581	605	889	158	531	267	480	449	513	462
14	543	633	609	548	527	596	623	746	447	540	0	493	431	535	478
15	591	650	620	0	519	480	509	720	438	509	253	507	582	480	483
16	585	623	656	729	532	542	592	465	452	588	277	516	577	497	590
17	617	547	607	725	555	478	897	497	522	563	590	483	543	551	658
18	568	612	615	474	547	545	920	480	497	527	545	490	539	593	520
19	590	682	627	188	561	460	849	452	535	592	528	513	559	547	259
20	620	597	633	473	632	465	720	551	495	480	536	505	520	438	593
21	637	610	478	620	544	491	907	531	582	452	427	480	590	452	612
22	629	679	506	637	650	430	852	512	577	551	509	517	545	522	647
23	520	670	428	629	591	442	745	528	543	531	545	483	528	497	632
24	591	610	520	523	585	470	863	459	477	512	512	498	536	535	0
25	658	635	428	565	617	485	849	406	509	539	592	517	427	495	610
26	642	615	477	591	568	470	903	504	463	557	478	509	509	0	63
27	605	640	431	582	590	491	891	53	529	0	539	0	0	577	594
28	670	649	446	609	620	463	883	496	515	522	520	400	512	543	615
29	665	611	520	596	637	396	907	385	0		0	408	592	477	758
30	688	636	542	590	629	275	877	0	530		590	429	478	509	657
31	669		592	612		155		14	547		533		539		520
<b>TOTAL</b>	<b>18009</b>	<b>18489</b>	<b>17413</b>	<b>14282</b>	<b>16398</b>	<b>15001</b>	<b>18561</b>	<b>18009</b>	<b>13798</b>	<b>14391</b>	<b>14822</b>	<b>14480</b>	<b>14545</b>	<b>15348</b>	<b>16146</b>

# कार्यालय तहसीलदार किशनगढ़, जिला (अजमेर)

क्रमांक/राजस्व/2026/१६५४

दिनांक : 10/07/25

निमित्त :-

श्रीमान उपखण्ड अधिकाारी गणेशराय,  
किशनगढ़

विषय:- मार्बल वेस्ट के सम्बन्ध में एनजीटी प्रकरण बाबत।

प्रसंग:- श्रीमान के पत्रांक/विधि/2026/8052 दिनांक 08.07.2025 को संदर्भ में।

महोदय

उपरोक्त विषयान्तर्गत निवेदन है कि प्रासंगिक पत्र के संदर्भ में भू अ नि किशनगढ़, पटवारी हल्का टोंकडा व पटवारी हल्का सांवतसर से रिपोर्ट प्राप्त की गई रिपोर्ट अनुसार राजस्व ग्राम सांवतसर के खसरा नंबर 808/1 रकबा 62.0998 भूमि डम्पींग यार्ड को रूप में चिह्नित है। उक्त डम्पींग यार्ड के 200 मीटर दूरी पर खातेदारी भूमियां हैं, जिनमें खेती होती है। उक्त डम्पींग यार्ड के लगभग 2 किमी. दूरी पर आबादी बसी हुई है।

इसी प्रकार ग्राम कालीडूंगरी के खसरा नंबर 103, 104, 105, 106, 107, 108, 109, 110, 112, 113, 186/105, 187/105, 188/109, 189/110, 191/187, 98 कुल कित्ता 16 कुल रकबा 85.9725 हैक्टे. में नया डम्पींग यार्ड बना हुआ है। उम्पींग यार्ड के लगायत काश्तकारों की कृषि भूमियां स्थित हैं एवं उक्त डम्पींग यार्ड से आबादी की न्यूनतम दुरी 2 किमी. है।

रिपोर्ट श्रीमान की सेवा में अग्रिम कार्यवाही हेतु सादर प्रेषित है।

संलग्न:- उपरोक्तानुसार (भू अ नि किशनगढ़, पटवारी टोंकडा व पटवारी हल्का सांवतसर से प्राप्त रिपोर्ट )

तहसीलदार  
किशनगढ़ (अजमेर)

10/07/25

Signature valid

Digitally signed by Alex Kumar  
Bundela  
Designation: Tahsil Dar  
Date: 2025.07.10 16:43:34 IST  
Reason: Approved



**KISHANGARH MARBLE UDYOG VIKAS SAMITI DAILY REPORT SLARY TROLE OF DUMPING YARD - I**

DATE	Oct-19	Nov-19	Dec-19	Jan-20	Feb-20	Mar-20	Apr-20	May-20	Jun-20	Jul-20	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20
1		32	16	28	15	35	L	L	11	0	0	24	28	30	17
2		19	28	29	16	23	O	O	15	0	0	22	24	47	20
3		16	21	21	23	26	C	C	22	0	0	19	22	66	21
4		13	26	24	15	24	K	K	19	0	0	23	29	73	19
5	3	16	17	21	24	25	D	D	20	0	0	29	27	49	19
6	38	20	16	25	21	16	O	O	21	0	0	39	14	52	18
7	34	10	23	23	14	12	W	W	36	0	0	47	19	50	19
8	21	20	23	13	18	6	N	N	30	0	0	41	17	60	20
9	30	16	13	16	18	0	L	L	20	0	0	41	24	42	19
10	24	16	12	21	15	0	O	O	0	0	0	43	31	33	19
11	23	22	8	13	15	29	C	C	0	0	0	25	27	24	20
12	23	17	11	27	16	21	K	K	0	0	0	19	9	25	18
13	8	22	7	13	13	14	D	D	0	0	0	19	14	10	20
14	8	12	14	14	18	19	O	O	0	0	0	11	11	2	13
15	11	14	22	19	26	16	W	W	0	0	0	24	13	0	18
16	12	10	16	22	34	13	N	N	0	0	0	27	23	24	11
17	9	16	14	16	21	12	L	L	0	0	0	29	27	19	12
18	22	18	14	9	39	16	O	O	0	0	0	27	32	27	16
19	25	20	17	13	31	10	C	C	0	0	0	55	33	28	17
20	21	14	12	5	35	L	K	4	0	0	0	52	21	13	15
21	17	11	11	6	19	O	D	19	0	0	0	45	40	13	15
22	21	21	18	11	44	C	O	15	0	0	0	48	30	18	16
23	14	21	13	13	56	K	W	16	0	0	0	40	36	21	16
24	22	15	18	14	30	D	N	16	0	0	0	58	46	29	19
25	0	16	16	20	49	O	L	16	0	0	0	43	35	27	17
26	0	0	13	18	34	W	O	17	0	0	0	48	30	30	17
27	0	13	16	15	64	N	C	20	0	0	0	52	29	20	17
28	0	20	22	15	47	L	K	17	0	0	0	47	26	21	20
29	0	19	23	24	48	O	D	17	0	0	0	39	20	18	13
30	26	36	12	13		C	O	11	0	0	0	26	13	14	12
31	17		26	29		K	W	22	0	0	15		15		25
<b>TOTAL</b>	<b>429</b>	<b>515</b>	<b>518</b>	<b>550</b>	<b>818</b>	<b>317</b>	<b>N</b>	<b>190</b>	<b>194</b>	<b>0</b>	<b>15</b>	<b>1062</b>	<b>765</b>	<b>885</b>	<b>538</b>

## KISHANGARH MARBLE UDYOG VIKAS SAMITI DAILY REPORT SLARY TROLE OF DUMPING YARD - I

DATE	Jan-21	Feb-21	Mar-21	Apr-21	May-21	Jun-21	Jul-21	Aug-21	Sep-21	Oct-21	Nov-21	Dec-21	Jan-22	Feb-22	Mar-22
1	15	10	11	25	L	L	19	13		16	16	30	33	27	45
2	12	9	12	9	O	O	16	6		24	21	21	38	26	34
3	20	8	14	10	C	C	16	10		24	10	23	36	20	53
4	10	8	9	4	K	K	11	15		21	16	19	32	27	47
5	20	8	14	13	D	D	13	18		16	0	30	16	21	48
6	20	8	8	16	O	O	15	20		21	34	30	40	13	40
7	20	15	10	14	W	W	9	40		18	20	20	27	16	46
8	25	8	7	8	N	0	15	21		24	30	23	23	19	61
9	23	10	11	18	L	3	12	47		19	24	23	33	9	53
10	21	7	9	6	O	19	9	31		28	10	21	31	16	51
11	20	15	10	0	C	13	6	15		15	15	22	19	11	55
12	9	20	8	0	K	14	6	13		21	16	17	23	15	81
13	14	7	0	0	D	16	12	4		26	21	18	20	14	67
14	11	4	10	0	O	12	4	6		22	21	18	15	12	48
15	10	8	10	0	W	19	6	5		24	17	17	14	22	38
16	10	7	12	0	N	17	5	7		21	18	13	17	19	31
17	10	16	9	0	L	20	3	8		30	16	11	6	16	26
18	8	13	8	0	O	15	4	2		23	23	16	18	7	0
19	7	7	8	0	C	16	3	5		28	28	17	12	10	69
20	7	5	25	0	K	21	1	20		33	20	16	8	12	74
21	9	12	12	0	D	19	5	4		35	23	23	17	22	48
22	5	6	6	0	O	15	1	9		29	21	14	14	13	39
23	10	10	19	0	W	17	2	7	6	22	18	19	17	19	34
24	9	12	19	0	N	14	10	14	7	13	16	12	7	21	26
25	8	10	11	0	L	22	7	18	9	28	27	28	14	28	17
26	15	9	13	0	O	18	2	21	20	21	30	43	27	33	16
27	25	13	9	0	C	19	1	8	11	26	21	28	25	33	26
28	9	19	7	0	K	19	3	9	18	15	23	33	28	50	39
29	10		6	0	D	17	8	14	11	29	29	19	23		28
30	7		31	0	O	25	6	13	22	18	27	20	25		22
31	6		24	0	W		4	10		15		31	24		39
<b>TOTAL</b>	<b>405</b>	<b>284</b>	<b>362</b>	<b>123</b>	<b>N</b>	<b>370</b>	<b>234</b>	<b>433</b>	<b>84</b>	<b>705</b>	<b>611</b>	<b>675</b>	<b>682</b>	<b>551</b>	<b>1301</b>

## KISHANGARH MARBLE UDYOG VIKAS SAMITI DAILY REPORT SLARY TROLE OF DUMPING YARD - I

DATE	Apr-22	May-22	Jun-22	Jul-22	Aug-22	Sep-22	Oct-22	Nov-22	Dec-22	Jan-23	Feb-23	Mar-23	Apr-23	May-23	Jun-23
1	28	20	22	0	23	32	43	22	20	21	23	45	40	30	30
2	43	12	24	35	40	44	35	29	20	20	15	28	35	21	48
3	39	20	30	42	24	44	53	20	27	20	11	25	32	19	38
4	30	11	36	38	25	28	44	15	15	14	17	24	32	17	51
5	27	11	31	34	24	22	50	30	25	13	23	9	30	18	39
6	31	14	46	22	23	24	53	22	18	14	22	10	40	37	45
7	34	13	19	24	33	32	44	28	12	19	20	0	37	26	48
8	26	12	26	26	36	23	26	30	20	11	14	29	28	25	47
9	21	13	54	30	35	24	45	27	27	7	16	42	29	26	45
10	24	19	30	22	44	30	77	15	24	11	23	36	19	28	60
11	30	18	28	32	29	44	58	28	27	9	23	29	35	26	50
12	18	15	33	37	25	15	82	23	22	10	29	24	37	19	35
13	26	14	34	19	36	31	71	34	21	10	20	31	30	15	49
14	23	20	29	29	22	24	58	23	26	11	6	31	30	28	35
15	15	21	13	14	22	28	56	23	24	5	16	18	39	21	37
16	20	14	19	30	10	22	53	26	21	11	18	32	22	15	32
17	24	17	25	21	14	26	58	28	13	7	17	34	30	15	37
18	19	16	29	21	25	24	67	21	28	13	15	39	28	15	10
19	17	13	23	20	23	20	47	38	21	15	28	25	21	20	13
20	15	9	21	33	22	15	0	27	16	17	21	24	20	28	48
21	16	6	35	41	19	26	19	37	27	9	19	34	18	28	30
22	22	23	31	24	26	27	11	29	22	8	30	31	25	17	42
23	20	15	20	13	5	15	7	22	17	19	24	34	24	15	35
24	25	16	27	24	19	19	0	19	14	8	26	27	22	30	20
25	24	16	27	17	20	33	10	25	12	11	8	25	23	25	27
26	18	23	38	14	15	31	18	22	19	8	14	24	23	30	15
27	18	23	38	14	15	31	18	22	19	8	14	24	23	30	15
28	21	21	33	41	16	25	30	25	26	7	25	35	12	47	27
29	17	37	24	38	25	36	21	25	21	9		26	21	40	22
30	17	26	29	54	33	40	10	17	17	18		23	15	50	22
31		36		37	26	0	18		31	24		27		35	
<b>TOTAL</b>	<b>715</b>	<b>545</b>	<b>866</b>	<b>857</b>	<b>754</b>	<b>842</b>	<b>1191</b>	<b>753</b>	<b>654</b>	<b>386</b>	<b>554</b>	<b>839</b>	<b>817</b>	<b>796</b>	<b>1047</b>

**KISHANGARH MARBLE UDYOG VIKAS SAMITI DAILY REPORT ON SLURRY TROLE FROM DUMPING YARD-I**

DATE	Jul-23	Aug-23	Sep-23	Oct-23	Nov-23	Dec-23	Jan-24	Feb-24	Mar-24	Apr-24	May-24	Jun-24	Jul-24	Aug-24	Sep-24
1	32	20	16	24	24	14		15	9			13	28	5	14
2	17	27	32	20	15	10		11	11			16	17	0	21
3	28	21	31	26	23	7	13	11	7			14	22	26	12
4	27	19	46	27	19	9	12	12	8			20	21	19	15
5	24	27	44	25	28	12	15	15	15			19	21	0	13
6	23	25	41	32	29	10	10	8	8			23	28	19	12
7	21	17	77	24	13	12	9	9	8			27	24	22	21
8	21	20	67	23	13	9	5	9	11			19	22	28	27
9	20	11	85	27	14	11	7	7	6			25	23	9	20
10	24	12	61	25	13	16	6	10	4			25	22	27	24
11	20	12	48	20	8	10	6	12	7			18	14	21	17
12	22	12	32	25	3	13	5	8	6		20	34	22	17	16
13	29	16	46	30	0	12	12	8	5		17	30	22	17	14
14	25	13	30	29	11	11	6	7	4		19	22	20	16	16
15	33	14	34	29	30	5	2	6	3		22	20	25	21	28
16	25	21	27	38	16	9	2	8	11		29	19	17	20	28
17	12	16	24	31	25		2	13	2		10	24	20	10	22
18	32	19	12	31	24		0	9	6		17	17	23	9	27
19	30	13	32	33	20		4	5	14		19	18	13	11	28
20	20	21	24	41	18		7	6	15		13	20	14	10	29
21	20	36	22	21	23		10	9	10		15	20	14	9	26
22	33	32	24	34	12		7	14			10	24	12	13	18
23	32	24	24	20	15		11	17			14	26	4	17	29
24	20	32	22	25	20		7	6			23	24	12	0	26
25	20	24	34	21	22		8	9			23	29	14	7	27
26	25	23	30	26	18		8	6			18	25	14	8	21
27	26	20	21	28	15		8	9			21	29	13	26	24
28	15	15	32	30	14		9	7			13	24	20	23	25
29	18	22	24	30	30		11	6			13	24	11	18	17
30	27	19	18	18	15		11				18	29	24	26	21
31	22	15		22			9				24		11	25	
<b>TOTAL</b>	<b>743</b>	<b>618</b>	<b>1060</b>	<b>835</b>	<b>530</b>	<b>170</b>	<b>222</b>	<b>272</b>	<b>170</b>		<b>358</b>	<b>677</b>	<b>567</b>	<b>479</b>	<b>638</b>

### KISHANGARH MARBLE UDYOG VIKAS SAMITI DAILY REPORT ON SLURRY TROLE FROM DUMPING YARD-I

DATE	Oct-24	Nov-24	Dec-24	Jan-25	Feb-25	Mar-25	Apr-25	May-25	Jun-25	Jul-25	Aug-25	Sep-25	Oct-25	Nov-25	Dec-25
1	23	0	39	29	7	17	27	35		16					
2	13	17	27	28	9	17	17	26		9					
3	14	24	26	18	15	14	20	23		12					
4	15	30	25	19	13	16	16	30		17					
5	14	21	26	20	13	11	20	18		19					
6	14	20	27	27	14	17	26	27		17					
7	26	14	27	24	16	18	13	15		23					
8	16	13	27	20	11	22	19	21		0					
9	30	13	26	27	10	18	16	26		0					
10	24	20	26	18	9	16	24	28		16					
11	32	14	27	15	9	11	21	13		3					
12	26	15	27	24	17	5	28	15		19					
13	29	18	30	28	11	6	30	29	9	11					
14	22	17	27	29	18	0	30	27	10	4					
15	24		29	18	13	18	18	15	7	22					
16	23		27	17	11	19	21	17	6	15					
17	24	18	24	11	11	29	17	18	13	16					
18	17		23	20	8	28	20	21	9	18					
19	30	30	38	23	9	29	18		16	15					
20	23	24	30	20	14	22	16		4	18					
21	19	22	41	13	10	18	18		13	17					
22	29	20	26	15	15	35	16		13	21					
23	0	30	26	9	7	29	18		9	10					
24	21	28	24	9	12	18	19		6	10					
25	24	28	26	12	14	18	31		13	16					
26	18	38	26	12	11	17	22		9	5					
27	15	32	0	10		26	26		10	22					
28	15	27	24	14	14	25	21			18					
29	16	30	27	13		0	23								
30	10	25	27	12		29	20		9						
31	0		19			17									
<b>TOTAL</b>	<b>606</b>	<b>588</b>	<b>824</b>	<b>554</b>	<b>321</b>	<b>565</b>	<b>631</b>	<b>404</b>	<b>156</b>	<b>389</b>					

## KISHANGARH MARBLE UDYOG VIKAS SAMITI DAILY REPORT SLURRY TROLE OF NEW DUMPING YARD-II

DATE	Aug-24	Sep-24	Oct-24	Nov-24	Dec-24	Mar-25	Apr-25	May-25	Jun-25	Jul-25				
1		10			4		2							
2		6					1							
3		11					1							
4		14					6							
5				4			2							
6		14		1			2							
7		10		1			4							
8		25		1			6							
9		31		7			1							
10		60					7			3				
11		54					10			7				
12		44					1			40				
13	1	26					9			30				
14	0	38		5			1			32				
15	0	12		2			0			61				
16	0	9					0			46				
17	2	12					2			32				
18	8	1		22			2			24				
19	8	2		22		7				23				
20	11	4				8				23				
21	20	11				10				23				
22	13	5				8				9				
23	8	2				9				11				
24	7	4				4				8				
25	1	1		5		14				17				
26	6					4				16				
27	17									36				
28	9					4				28				
29	2			6										
30	15													
31	8													
TOTAL	136	406		76		68	57			469				

# किशनगढ़ मार्बल एसोसिएशन

( किशनगढ़ मार्बल उद्योग विकास समिति का प्रभाग )

एरावरणा रोड, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ 305801 ( जिला - अजमेर ) राजस्थान

पत्रांक..... 573

दिनांक..... 18.08.2025

श्रीमान् वरिष्ठ पर्यावर्णीय अभियन्ता  
व क्षेत्रीय अधिकारी  
रा.प्र.नि.म.किशनगढ़।

विषय:- डम्पिंग यार्ड प्रथम आगतुक फीडबैक फॉर्म जमा कराने बाबत।

महोदया,

उपर्युक्त विषयान्तर्गत चाही गई रिपोर्ट मय फॉर्म अग्रिम कार्रवाई हेतु सेवा में प्रेषित है।

सादर।

भवदीय,

वास्ते : किशनगढ़ मार्बल एसोसिएशन

*(सुधीर जैन)*

(सुधीर जैन)

अध्यक्ष

संलग्न:-भरे हुए फॉर्म-22

18.08.25  
JSD(PB)

796  
18-08-2025  
18/08/2025



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 23/07/2025

## आगतुक फीडबैक फॉर्म

नाम : NAGAR MAL JAIN  
पता : कुकवाली  
मोबाइल नं. : 7002696427  
ई-मेल :

- क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ ( ) नहीं (✓)
- क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
- क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
- क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

Nagar  
(हस्ताक्षर)  
7002696427

# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण सेल, शीको औद्योगिक क्षेत्र, गदनगंज-किशनगढ़ (अजमेर)

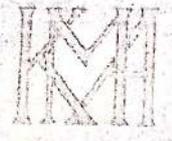
दिनांक 23/01/2023

## आगतुक फीडबैक फॉर्म

नाम : FAIR TRADING  
पता : KANPUR  
मोबाइल नं. : 6387954470  
ई-मेल : fairtrading638@gmail.com

- क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ ( ) नहीं (✓)
- क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
- क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
- क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 23/07/2025

## आगतुक फीडबैक फॉर्म

नाम : Vikash Vaisnav  
पता : Parbatpur  
मोबाइल नं. : 8955764532  
ई-मेल : vikash.vaisnav.pbc@gmail.com

- क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ (✓) नहीं ( )
- क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
- क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
- क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

Vikash  
(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 23/07/2025

## आगंतुक फीडबैक फॉर्म

नाम : इकराम  
पता : किशनगढ़ (अजमेर)  
मोबाइल नं. : 981  
ई-मेल :

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ (✓) नहीं ( )
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
3. क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

इकराम  
(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 29/07/2025

## आगतुक फीडबैक फॉर्म

नाम : कालिका  
पता : अजमेर  
मोबाइल नं. : 8306489972  
ई-मेल :

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ ( ) नहीं (✓)
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
3. क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

Kalika  
(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 24/07/2022

## आगतुक फीडबैक फॉर्म

नाम : Vansh Rathi  
पता : Indra Colony, Kishangarh  
मोबाइल नं. : 6375131006  
ई-मेल : Vansh.Rathi1111@gmail.com

- क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ (✓) नहीं ( )
- क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
- क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
- क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

(हस्ताक्षर)

Vansh Rathi



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 24/01/2022

## आगतुक फीडबैक फॉर्म

नाम : Rajnar Jain  
पता : Aadinath - Colony  
मोबाइल नं. : 97855 71105  
ई-मेल : Rajnar Jain 3948@gmail.com

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ (✓) नहीं ( )
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
3. क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

Rajnar  
(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

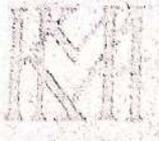
दिनांक 25/07/2025

## आगतुक फीडबैक फॉर्म

नाम : अनुपमा बोहरा  
पता : विनायक नगर किशनगढ़  
मोबाइल नं. : 9929070838  
ई-मेल : anuragevent@gmail.com

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ (  ) नहीं (  )
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (  ) नहीं (  )
3. क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ (  ) नहीं (  )
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ (  ) नहीं (  )

*Anuragevent*  
(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 25/07/2025

## आगतुक फीडबैक फॉर्म

नाम : अजीत कुमार  
पता : जलोदा  
मोबाइल नं. : 8764752062  
ई-मेल :

- क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं ।  
हाँ (  ) नहीं (  )
- क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (  ) नहीं (  )
- क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ (  ) नहीं (  )
- क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ (  ) नहीं (  )

(हस्ताक्षर)

अजीत कुमार



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड, शीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 20/01/2020

## आगतुक फीडबैक फॉर्म

नाम : ..... Amit Kumar Jain, 22/01/2020 .....  
पता : ..... Kishan Gadh Marble Association, .....  
मोबाइल नं. : ..... 977578915 .....  
ई-मेल : .....

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ (✓) नहीं (✓)
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
3. क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 25/02/2025

## आगतुक फीडबैक फॉर्म

नाम : जसना लाल  
पता : विजयपुरा  
मोबाइल नं. : 8890861256  
ई-मेल :

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ ( ) नहीं (✓)
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
3. क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

(हस्ताक्षर)

जसना लाल



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 25/07/25

## आगतुक फीडबैक फॉर्म

नाम : Sunil Singh  
पता : किशनगढ़  
मोबाइल नं. : 7390454673  
ई-मेल : \_\_\_\_\_

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।

हाँ (✓) नहीं ( )

2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?

हाँ (✓) नहीं ( )

3. क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?

हाँ (✓) नहीं (✓)

4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?

हाँ ( ) नहीं (✓)

(हस्ताक्षर)

*Sunil Singh*



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक २०/०७/२०२३

## आगतुक फीडबैक फॉर्म

नाम : गोविन्द सिंह  
पता : सरदार सिंह ठाणा  
मोबाइल नं. : ९६०२१९००७९  
ई-मेल :

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ ( ) नहीं ( ✓ )
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ ( ✓ ) नहीं ( )
3. क्या आपको यहाँ डस्ट पॉल्युशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं ( ✓ )
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं ( ✓ )

(हस्ताक्षर)



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# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 20/07/2025

## आगतुक फीडबैक फॉर्म

नाम : सुदेश गुप्ता  
पता : कोटडी  
मोबाइल नं. : 8839799143  
ई-मेल :

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ ( ) नहीं (✓)
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
3. क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

(हस्ताक्षर)

सुदेश





# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 21/07/2025

## आगतुक फीडबैक फॉर्म

नाम : किशन कुमार  
पता : मदनगंज  
मोबाइल नं. : 8690700145  
ई-मेल :

- क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ (✓) नहीं (✗)
- क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं (✗)
- क्या आपको यहाँ डस्ट पॉल्युशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
- क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 27/07/2025

## आगतुक फीडबैक फॉर्म

नाम : पुजा सोलंकी  
पता : झोलपुरिया किशनगढ़  
मोबाइल नं. : 8905593373  
ई-मेल :

- क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ (✓) नहीं ( )
- क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ ( ) नहीं (✓)
- क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
- क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

पुजा सोलंकी  
(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 27/01/2025

## आगंतुक फीडबैक फॉर्म

नाम : आकाश नाथक  
पता : परबतसर  
मोबाइल नं. : 9660778137  
ई-मेल : Akash N 1995@gmail.com

- क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ ( ) नहीं (✓)
- क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
- क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
- क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

आकाश  
(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 27/07/2025

## आगतुक फीडबैक फॉर्म

नाम : Sumit Jaisanki  
पता : Udaipur  
मोबाइल नं. : 8306174577  
ई-मेल : \_\_\_\_\_

- क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं ।  
हाँ ( ) नहीं (✓)
- क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
- क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
- क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

Sumit  
(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 27/07/2025

## आगंतुक फीडबैक फॉर्म

नाम : रघुवारी गुणा

पता : बासुरा

मोबाइल नं. : 9240139673

ई-मेल : \_\_\_\_\_

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ ( ) नहीं (✓)
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
3. क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 28/07/2025

## आगतुक फीडबैक फॉर्म

नाम : रघु  
पता : दिवा 21  
रत्नावती  
मोबाइल नं. : 7665820330  
ई-मेल :

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ (  ) नहीं (  )
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (  ) नहीं (  )
3. क्या आपको यहाँ डस्ट पॉल्युशन जैसी स्थिति लगती है ?  
हाँ (  ) नहीं (  )
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ (  ) नहीं (  )

दिनेश  
(हस्ताक्षर)



# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, रीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 30/07/25

## आगतुक फीडबैक फॉर्म

नाम : प्रताप सिंह  
पता : कुद्योमन  
मोबाइल नं. : 89490 84114  
ई-मेल : bhairipartap4114@gmail.com

- क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ ( ) नहीं ( ✓ )
- क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ ( ✓ ) नहीं ( )
- क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं ( ✓ )
- क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं ( ✓ )

Pratap Singh  
(हस्ताक्षर)

# डम्पिंग यार्ड प्रथम

किशनगढ़ मार्बल एसोसिएशन  
(किशनगढ़ मार्बल उद्योग विकास समिति)  
पर्यावरण रोड़, शीको औद्योगिक क्षेत्र, मदनगंज-किशनगढ़ (अजमेर)

दिनांक 7/07/20

## आगंतुक फीडबैक फॉर्म

नाम : राज जोधरी  
पता : शीको जलधारा  
मोबाइल नं. : 9620192150  
ई-मेल : Raj.jodhary@rediffmail.com

1. क्या आप किशनगढ़ शहर से हैं ? हाँ अथवा नहीं।  
हाँ (✓) नहीं ( )
2. क्या आप यहाँ की साफ-सफाई से संतुष्ट हैं ?  
हाँ (✓) नहीं ( )
3. क्या आपको यहाँ डस्ट पॉल्यूशन जैसी स्थिति लगती है ?  
हाँ ( ) नहीं (✓)
4. क्या आपको इस परिवेश में सांस लेने अथवा खांसी/आँखों में जलन की समस्या हुई है ?  
हाँ ( ) नहीं (✓)

(हस्ताक्षर)

Raj

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 10)**

Report No. : 2697

Report On : 14/08/2025

I hereby certify that I Hitesh Kumar, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 13/08/2025 from Dr. Vikas Singh, SO, Kishangarh, RSPCB Kishangarh a sample of Ambient Air Quality of Kishangarh Marble Slurry Dumping Yard (Old), Kishangarh, Ajmer, Kishangarh Collected from Ambient Air Quality Monitoring PM10 & PM2.5 near Hellpad at Old Slurry Dumping Site, Kishangarh (26.620055, 74.86471) Collected on 11/08/2025. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 14/08/2025 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m <sup>3</sup>	110.0
2	PM 2.5 ug/m <sup>3</sup>	40.0

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 14/08/2025

**Hitesh Kumar**  
**BOARD ANALYST**  
Rajasthan State Pollution Control Board  
Regional Office Kishangarh  
Kishangarh  
Phone:01463-250111  
Fax :01463-250111

Signature valid

Digitally signed by Hitesh Kumar  
Date: 2025.08.14 13:55:54 IST  
Reason: Self-Attested  
Location:



**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 10)**

Report No. : 2698

Report On : 14/08/2025

I hereby certify that I Hitesh Kumar, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 13/08/2025 from Dr. Vikas Singh, SO, Kishangarh, RSPCB Kishangarh a sample of Ambient Air Quality of Kishangarh Marble Slurry Dumping Yard (Old), Kishangarh, Ajmer, Kishangarh Collected from Fugitive monitoring near Welgh Bridge at Old Slurry Dumping Site, Kishangarh (26.619432, 74.863243) Collected on 11/08/2025. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 14/08/2025 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter µg/m <sup>3</sup>	430.0

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 14/08/2025

**Hitesh Kumar**  
**BOARD ANALYST**  
Rajasthan State Pollution Control Board  
Regional Office Kishangarh  
Kishangarh  
Phone:01463-250111  
Fax :01463-250111

Signature valid

Digitally signed by Hitesh Kumar  
Date: 2025.08.14 13:57:07 IST  
Reason: See Reason  
Location:



## FORM - X

## RAJASTHAN STATE POLLUTION CONTROL BOARD

## REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Report No. : 2695

Report On : 12/08/2025

I hereby certify that I Hitesh Kumar, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 08/08/2025 from Rishabh Charan, JSO, Kishangarh, RSPCB Kishangarh a sample of Ambient Air Quality of Slurry Dumping Yard (New) , Tokra Road, Madanganj- Kishangarh, Tehsil -Kishangarh , District - Ajmer Collected from Ambient Air Quality Monitoring PM10 & PM2.5 Near Guard Room (Latitude 26.630224, Longitude 74.858163) Collected on 07/08/2025. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 12/08/2025 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m <sup>3</sup>	75.0
2	PM 2.5 µg/m <sup>3</sup>	32.0

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 12/08/2025

Hitesh Kumar

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Kishangarh

Kishangarh

Phone:01463-250111

Fax :01463-250111

Signature valid

Digitally signed by Hitesh Kumar  
Date: 2025.08.12 15:20:58 IST  
Reason: Self signed  
Location:



## FORM - X

## RAJASTHAN STATE POLLUTION CONTROL BOARD

## REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Report No. : 2696

Report On : 12/08/2025

I hereby certify that I Hitesh Kumar, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 08/08/2025 from Rishabh Charan, JSO, Kishangarh, RSPCB Kishangarh a sample of Ambient Air Quality of Slurry Dumping Yard (New), Tokra Road, Madanganj- Kishangarh, Tehsil -Kishangarh, District - Ajmer Collected from Fugitive Emission Monitoring Approx. 10 Meters away from process equipment (Latitude 26.629046, Longitude 74.861614) Collected on 07/08/2025. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 12/08/2025 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter µg/m <sup>3</sup>	354.0

The condition of the seals, fastening and container on receipt was as follows : intact

Signed This On 12/08/2025

Hitesh Kumar

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Kishangarh

Kishangarh

Phone:01463-250111

Fax :01463-250111

Signature valid

Digitally signed by Hitesh Kumar  
Date: 2025.08.12 15:22:42 IST  
Reason: Self signed  
Location:



**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 10)

Report No. : 2694

Report On : 11/08/2025

I hereby certify that I Hitesh Kumar, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 07/08/2025 from Dr. Vikas Singh, SO, Kishangarh ,RSPCB Kishangarh a sample of Ambient Air Quality of Kishangarh Marble Association , IV Phase,RIICO Industrial Area, Madanganj , Tehsil- Kishangarh, District-Ajmer Collected from Ambient air quality monitoring PM10 & PM2.5 in Open garden area (Latitude-26.616753, Longitude-74.856645) Collected on 06/08/2025. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 11/08/2025 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m <sup>3</sup>	87.0
2	PM 2.5 µg/m <sup>3</sup>	38.0

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 11/08/2025

**Hitesh Kumar**

**BOARD ANALYST**

Rajasthan State Pollution Control Board

Regional Office Kishangarh

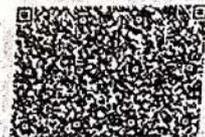
Kishangarh

Phone:01463-250111

Fax :01463-250111

**Signature valid**

Digitally signed by Hitesh Kumar  
Date: 2025.08.11 12:04:58 IST  
Reason: Signed  
Location:





# Marble City Hospital

(A UNIT OF KISHANGARH MARBLE UDYOG VIKAS SAMITI)

स्वस्थ शरीर सुखी जीवन

MCH/ADMIN/16031

दिनांक 11.08.2025

सेवा में,

**श्रीमान सुधीर जैन**

अध्यक्ष, किशनगढ़ मार्बल एसोसिएशन  
किशनगढ़, अजमेर (राज.)

विषय:- पत्र संख्या 123 II/504 दिनांक 07. 8.2025 के संदर्भ में उत्तर

महोदय,

आपके द्वारा प्रेषित पत्र संख्या 123 II/504 दिनांक 07. 8.2025 के संदर्भ में यह सूचित किया जाता है कि हमारे हॉस्पिटल के फिजिशियन से प्राप्त जानकारी के अनुसार, विगत पाँच वर्षों के दौरान विशेषतः मार्बल एवं ग्रेनाइट स्लेरी के दुष्प्रभाव से दमा व साँस की बीमारी से पीड़ित कोई भी व्यक्ति मार्बल सिटी हॉस्पिटल में रजिस्टर नहीं हुआ है।

सधन्यवाद,

भवदीय



निदेशक

मार्बल सिटी हॉस्पिटल,  
किशनगढ़



Entrance gate of dumping yard – I



Garden area in dumping yard – I



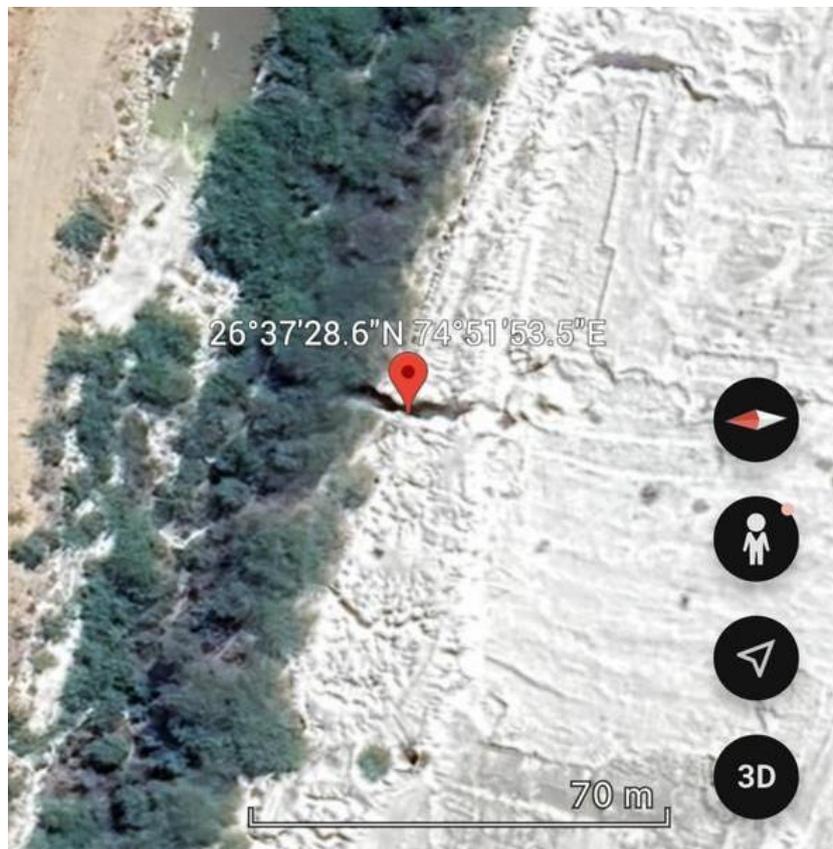
**Loading of slurry in dumping yard - I**



**Heavy vehicle movement in Dumping yard – I**



**Breach of dyke in dumping yard – I**



**Satellite Image showing breach of dyke in Dumping Yard I**



**Dumping yard – I**



**Dumping yard - I**



**Aerial view of Dumping yard – I**



**Entrance gate of dumping yard – II**



Near entrance gate of dumping yard – II



Water accumulation near decant well of dumping yard-II



**Discharge point of slurry in dumping yard-II**



**Aerial view of dumping yard – II**



**Decanting well in dumping yard – II**



**Slurry loading area in dumping yard – II**



**RIICO Industrial Area, Kishangarh**



**Plants in KMA office for large scale plantation**